

377

No. 606/PPCC/NGT/PR/SEE/2023/236

GOVERNMENT OF PUDUCHERRY

DEPARTMENT OF SCIENCE, TECHNOLOGY AND ENVIRONMENT

PUDUCHERRY POLLUTION CONTROL COMMITTEE

3<sup>rd</sup> Floor, Housing Board Complex, Anna Nagar, Puducherry – 5.

Phone: (0413) 2201256 Fax: (0413) 2203494

Puducherry, the 08 JUN 2023

To

✓ The Registrar General  
Hon'ble National Green Tribunal  
Principal Bench  
New Delhi – 110 001.

Sir,

Sub: DSTE - Submission of Six Monthly Progress Report on the compliance of the Hon'ble National Green Tribunal directions dt. 24.11.2022 in O.A. No. 606 of 2018 – Reg.

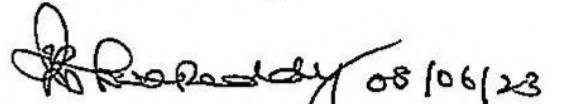
Ref: Order of Hon'ble NGT in O.A. No. 606 of 2018 dated 24.11.2022

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In compliance with the Hon'ble National Green Tribunal, Principal Bench, order dated 24.11.2022 in O.A. No. 606/2018, Six Monthly Progress Report is enclosed for kind perusal.

This got approval of the Chief Secretary, Government of Puducherry.

Yours sincerely,



(YASAM LAKSHMI NARAYANA REDDY)  
DIRECTOR  
(DSTE)

Copy to:

1. The Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi - 110032.
2. Guard file

378



**SIX MONTHLY PROGRESS REPORT ON COMPLIANCE OF  
HON'BLE NGT DIRECTION DATED 24.11.2022**

**IN**

**ORIGINAL APPLICATION NO. 606 / 2018**



**Submitted by  
Chief Secretary, U.T. of Puducherry**

**June, 2023**

## CONTENTS

<b>Sl. No.</b>	<b>Description</b>	<b>Page No.</b>
<b>1</b>	<b>Introduction</b>	<b>3</b>
<b>2</b>	<b>Disposal of Legacy Waste</b>	<b>4</b>
<b>3</b>	<b>Processing of Solid Waste</b>	<b>5</b>
<b>3.1</b>	<b>Bulk Waste Management</b>	<b>5-6</b>
<b>3.2</b>	<b>Avoiding of mixing of current waste with legacy waste</b>	<b>6</b>
<b>4</b>	<b>Sewage Treatment Plants</b>	<b>6-7</b>
<b>4.1</b>	<b>Utilization of treated sewage</b>	<b>7-8</b>
<b>4.2</b>	<b>Avoiding of waste water discharges into rivers</b>	<b>8</b>
<b>4.3</b>	<b>Performance based O &amp; M mechanisms for STPs</b>	<b>8</b>
<b>4.4</b>	<b>Studying Good Practices</b>	<b>9</b>

**No. 606/PPCC/NGT/MS/2023  
GOVERNMENT OF PUDUCHERRY**

**SIX MONTHLY PROGRESS REPORT ON COMPLIANCE OF THE HON'BLE NGT  
DIRECTIONS DATED 24.11.2022 IN O.A. NO. 606 OF 2018**

**1. Introduction**

The Chief Secretary, Government of Puducherry has appeared before the Hon'ble NGT on 28.07.2022 related to O.A. No. 606 of 2018. Based on the Order of the Hon'ble NGT, dt. 28.07.2022, directions under Sec. 5 of Environment (Protection) Act, 1986 were issued to concerned Secretaries / HODs of the related Departments on 19.8.2022 for strict compliance and then monitored (Copies of directions are placed in Annexure-I). As directed by Hon'ble NGT, the Development Commissioner was designated as the Senior Nodal Officer for monitoring the directions of Hon'ble NGT and review meetings were conducted by him with all related Departments (Minutes of the meeting is placed in Annexure-II).

The Chief Secretary, Government of Puducherry, has again appeared before the Hon'ble NGT on 24.11.2022. Based on the Order of the Hon'ble NGT, dt. 24.11.2022, directions under Sec. 5 of Environment (Protection) Act, 1986 covering comprehensively all aspects of Hon'ble NGT directions were issued to concerned Secretaries / HODs of the related Departments on 23.12.2022 for early implementation (Copies of directions are placed in Annexure- III).

The Chief Secretary also periodically reviewed the progress of compliance status of Hon'ble NGT directions (Minutes of the meeting is placed in Annexure-IV). In these review meetings it was clearly indicated by the Chief Secretary that based on the commitments by various departments, the status was presented with timelines before Hon'ble NGT and for any shortfall and slippage, the concerned Secretaries and HODs shall be personally accountable.

## 2. Disposal of Legacy Waste

Total Accumulated legacy waste in the U.T. of Puducherry is 6.5 lakh tons. The Region wise breakup of accumulated legacy waste is given as below:

Sl. No	Region	Accumulated Legacy Waste
1.	Puducherry	5.533 Lakh tons
2.	Karaikal	80,000 Tons
3.	Yanam	21,000 Tons

All the legacy waste of 5.533 lakhs MT accumulated in the Kurumbapet site, Puducherry has been disposed of through bio-mining process by M/s. Zigma Global Environ Solutions Pvt. Ltd., at a cost of Rs. 42.6 crores. The reclaimed land of 13.5 acres will be used for processing of solid waste generated in Puducherry.

With regard to disposal of legacy waste at Paravaipet dumpsite of Karaikal, Letter of Award was issued to M/s. Srinivasa Waste Management Service Ltd., on 02.03.2023. The bio-mining process of the legacy waste has commenced and will be completed by August 2023.

With respect to Yanam region, RFP for disposal of 25,000 MT of legacy waste has been approved by the competent authority and tender was floated on 5<sup>th</sup> June, 2023. It was earlier decided by LAD Department that the existing concessionaire M/s. HR SQUARE LLP, Hyderabad who is carrying out integrated Solid Waste Management will be persuaded to carry out bio-mining of legacy waste as the quantum is very less. However, the work was not awarded to him due to cost issues. Therefore new tender has been floated and hence the delay.

In Mahe region, as all the wet waste in being composted in backyard of houses and the segregated dry waste is sent to the recycler / re-processors, hence no legacy waste is accumulated.

### 3. Processing of Solid Waste

Regarding Mahe Region, in-house composting of organic waste is being practiced traditionally. The dry waste is collected from the households by M/s. Northamps ENU Solutions, Cochin, Kerala. The Dry waste is segregated in Material Recovery Facility (MRF), Mahe. The invaluable dry waste is being sent to cement plants located in Tamil Nadu for co-processing.

In Karaikal region, Integrated Solid Waste Management has already commenced with effect from 1<sup>st</sup> February 2023 by M/s. HR SQUARE LLP, Hyderabad.

Integrated Solid Waste Management has commenced in Yanam on 08.12.2021 by M/s. HR SQUARE LLP, Hyderabad. Door to Door collection and Transportation of solid waste has already started in first phase. Land for processing of solid waste has been allotted in the month of April, 2023. Setting up of machineries for processing of solid waste is under progress. Processing will be commenced on or before 30<sup>th</sup> June 2023.

For Integrated Solid Waste Management in the region of Puducherry, tender has been floated on 14.02.2023 which will be opened on 12.06.2023 and work order will be issued on or before 30<sup>th</sup> June, 2023. The tender opening date has been postponed as many iterations have to be carried out based on the suggestions and deliberations with the potential bidders during the 1<sup>st</sup> and 2<sup>nd</sup> pre-bid meetings in order to receive competitive bids.

In all processing facilities as per the mandate of Hon'ble NGT, buffer zones have been already earmarked and green belt with suitable tree species will be planted in these Zones.

#### 3.1 Bulk Waste Management

Bulk waste generators in Puducherry and Karaikal have been identified, (Annexure-V) and service provider have been empanelled for Puducherry to process

the waste (Annexure-VI). Detailed press notice was published regarding mandatory practicing of in-situ composting of waste by the Bulk waste generators. Byelaws have also been notified for categorization and identified of Bulk Waste Generators.

A technical session on waste management was organized on 27<sup>th</sup> and 28<sup>th</sup> of February, 2023 with experts from United Kingdom under Twin city Programme. A brainstorming programme on “Towards Zero Waste and sustainable Municipality” was conducted on 31.03.2023 with experts from Pondicherry University.

PPCC is invariably incorporating a condition in the CTE issued to bulk waste generators to set up in-situ solid waste processing facility, before commencement of activities. PPCC issued direction on 29.03.2023 under Section 5 of Environment (Protection) Act, 1986 to take appropriate action immediately to setup processing of solid waste (wet waste) by all Bulk Waste generators within the in premises (Annexure-V). The Chief Secretary has instructed LAD Authorities to ensure the installation of in situ processing facility by all bulk waste generators within 3 months as outer limit.

### **3.2 Avoiding of mixing of current waste with legacy waste**

In Puducherry, as legacy waste has been completely disposed, mixing of current waste is totally avoided. In Karaikal region legacy waste was dumped in Paravaipet and the processing area is separated by road. Hence the chances of mixing of current waste is Nil. In Yanam region, the legacy waste is accumulated in Kanakala Peta and whereas processing is proposed at Mettacuru, at a distance of 3 Kms. Hence, mixing of legacy waste will not occur.

## **4. Sewage Treatment Plants**

Total sewage generation in Puducherry urban area is 71 MLD. Available treatment system is 56 MLD (17 MLD×3 + 2.5 MLD×2) and the gap in treatment is 15 MLD. Successful bidder for installing 15 MLD STP at Dubrayapet, Puducherry has been identified through a due tender process and Letter of Award will be issued

in the second week of June, 2023.

Total Sewage generation in Karaikal urban area is 10.6 MLD and the successful bidder has been identified for establishment of 11 MLD STP.

Total sewage generation in Mahe Region is 4.5 MLD. All the households are having backyard with soak pit and septic tank. Considering the nature of terrain of Mahe which is undulated, providing centralized sewage treatment is not feasible as in other parts of the adjoining State of Kerala. It is proposed to provide 0.5 MLD SBR based decentralized treatment system for the canals carrying untreated sewage generated from the commercial establishments to the sea. Tender for the same has been floated on 31.05.2023.

With respect to Yanam region which is generating 6 MLD sewage, tender has been floated on 17.05.2023 and will be opened on 09.06.2023. The work will be awarded by July, 2023. The Chief Secretary has reiterated to all the officers concerned that the projects need to be completed on time and if the works timeline was committed by the Departments, they would be accountable for consequential actions in case of any delay in execution.

#### 4.1 Utilization of treated sewage

Utilization of treated sewage for gardening, green belt has been made mandatory in the CTE issued to all the commercial establishments / industries. 45 MLD of sewage is currently generated in Puducherry Region. Out of this 16 MLD treated sewage is utilized as given below:

Station	Purpose	Quantity (MLD)
Lawspet STP	Industrial usage	0.8
	Fodder Grass raising	6.0
	Coconut Plantation	
	Silk cotton trees	
	Natural recharging through Impound in reservoir	9.0
Dubrayapet STP	To Pondy Marina Hotel	0.3
	<b>Total</b>	<b>16.1</b>

An Action Plan has been formulated for effective utilization of treated sewage.

Proposal of transmitting Secondary Treated Effluent Water (STEW) of 5 MLD from PWD STP to M/s. Chemfab Alkalies at Kalapet for a distance of 11.3 kms. With the cost of 4.69 Crores is progress. It will be implemented once statutory clearances are obtained. M/s. Solara Active Pharma is utilizing 200 KLD of treated sewage.

An Ultra filtration Plant of 0.50 MLD capacity for treating the STEW from Dubrayapet STP has been installed and pumping mains for conveying the treated water at Botanical Garden and Bharathi Park has been laid at a total cost of Rs.2.06 Crore under AMRUT. PPCC has already granted Rs. 9.7 lakhs for construction of sump in the botanical garden for storage.

A committee has been constituted vide order No. 3253 / DSTE / NGT / DIR /SEE/2022/507 dt. 19.08.2022 for effective utilization of treated sewage. Line Departments like Fire, PWD (B&R), PIPDIC have been requested to utilize the treated sewage water.

#### **4.2 Avoiding of waste water discharges into rivers**

Two stretches of rivers have been identified for the establishment of STPs such as Sankaraparani River at Puducherry and Arasalar River at Karaikal. No industry is permitted to discharge even treated wastewater into water bodies. 3 MLD STP is proposed at Sankaraparani River bank for which tender has been floated, and bids were opened on 17.05.2023. It is being evaluated. Sewage generated on the bank of Arasalar River will be connected to 11 MLD STP proposed at Karaikal.

#### **4.3 Performance based O & M mechanisms for STPs**

Performance of the STPs is evaluated based on the compliance of the discharge standards. Performance based indicators are mandated and failure to comply with the conditions warrant monetary deductions. Discharge of existing 3×17 MLD of PWD STPs are regularly collected and analyzed at NABL accredited laboratories. It is ensured the discharge meets the prescribed standards and Online Monitoring System is also in place.

#### 4.4 Studying Good Practices

Sewage management practiced in Auroville, Tamil Nadu and Kerala (Vadakara and Kannur) were studied by the officials of PWD and PPCC on 25.03.2023. Root zone treatment system practiced in Auroville, will be implemented for grey water treatment in the territory. SBR treatment system practiced in Kannur is adopted for the establishment of 0.5 MLD STP of Mahe.

Thus the implementation and monitoring of Projects covering all aspects of the Hon'ble NGT directions and orders issued there on is being closely reviewed by the Chief Secretary. Necessary directions have been issued to all Officers to expedite actions and Development Commissioner has also been instructed to hold more reviews to ensure that all the projects which have been initiated are executed on time and the created assets shall also be maintained properly and as per standards. These efforts will enable Puducherry to bridge the gap in waste generation and treatment of both Solid and liquid waste and will make the territory a clean one.

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No. 3253/DSTE/NGT/DIR/SEE/2022/495  
 GOVERNMENT OF PUDUCHERRY  
 DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
 PUDUCHERRY POLLUTION CONTROL COMMITTEE  
 3<sup>rd</sup> FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY - 605 005.  
 Telephone : (0413) 2201256 ; Telefax : (0413) 2203494

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Puducherry, the 19 AUG 2022

**ORDER**

The Chief Secretary, Government of Puducherry has appeared before the Hon'ble National Green Tribunal (NGT) on 28.07.2022 related to O.A. No. 606 of 2018.

In compliance with the order of Hon'ble National Green Tribunal (NGT) dt. 28.07.2022 in O.A. No. 606 of 2018, you are here by directed as per the provisions of Section 5 of the Environment (Protection) Act, 1986 to deposit Environmental Compensation of Rs. 9 Lakhs (Rupees Nine Lakhs only) immediately, imposed by Puducherry Pollution Control Committee vide Letter No.2923/PPCC/EC/SWM/JSA/2020 dt. 31.12.2020 for failure in commencement of Solid Waste Processing Facility and Disposal of Legacy waste. (Copy of letter dt. 31.12.2020 is enclosed).

This is issued with the approval of the Chief Secretary, Government of Puducherry.

  
 (E. VALLAVAN, I.A.S.)  
 SECRETARY (ENVIRONMENT)

Encl: Hon'ble NGT Order dt. 28.07.2022

To

1. The Secretary, Local Administration Department, Puducherry
2. The Director, Local Administration Department, Puducherry
3. The Commissioners, Pondicherry, Karaikal, and Yanam Municipality and Ariyankuppam, Bahour, Manadipet, Nettapakkam, Villianur, Kottucherry, Thirunallar, T.R. Pattinam, Nedungadu and Neravy Commune Panchayats.

Copy to:

1. The Secretary to Hon'ble Licutenant Governor, Puducherry
2. The OSD to Hon'ble Chief Minister, Puducherry
3. The Development Commissioner-cum- Senior Nodal Officer, Government of Puducherry
4. PS to the Chief Secretary, Puducherry
5. Guard file

*o/c*  
*19/8/2022*

No. 3253/DSTE/NGT/DIR/SEE/2022/ 496  
GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
3<sup>rd</sup> FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY – 605 005.  
Telephone : (0413) 2201256 ; Telefax : (0413) 2203494  
\* \* \*


Puducherry, the 19 AUG 2022

## ORDER

The Chief Secretary, Government of Puducherry has appeared before the Hon'ble National Green Tribunal (NGT) on 28.07.2022 related to O.A. No. 606 of 2018.

In compliance with the order of Hon'ble National Green Tribunal (NGT) dt. 28.07.2022 in O.A. No. 606 of 2018, you are here by directed as per the provisions of Section 5 of the Environment (Protection) Act, 1986 to deposit Environmental Compensation of Rs. 2.4 Crores (Rupces Two crores and forty lakhs only) immediately, imposed by Puducherry Pollution Control Committee vide Letter No. 191/PPCC/PRS/SCI-I/2022/35 dt. 06.01.2022 for failure in commencement of STP near Sankaraparani River, Pondicherry and Arasallar River, Karaikal.

This is issued with the approval of the Chief Secretary, Government of Puducherry.

  
(E. VALLAVAN, I.A.S.)  
SECRETARY (ENVIRONMENT)

O/c  
19/8/2022

Encl: Hon'ble NGT Order dt. 28.07.2022

To

1. The Secretary, (Works), Puducherry
2. The Chief Engineer, Public Works Department, Puducherry

Copy to:

1. The Secretary to Hon'ble Lieutenant Governor, Puducherry
2. The OSD to Hon'ble Chief Minister, Puducherry
3. The Development Commissioner-cum- Senior Nodal Officer, Government of Puducherry
4. PS to the Chief Secretary, Puducherry
5. Guard file

No. 3253/DSTE/NGT/DIR/SEE/2022/477  
GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
3<sup>rd</sup> FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY - 605 005.  
Telephone : (0413) 2201256 ; Telefax : (0413) 2203494

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Puducherry, the 19 AUG 2022

**ORDER**

The Chief Secretary, Government of Puducherry has appeared before the Hon'ble National Green Tribunal (NGT) on 28.07.2022 related to O.A. No. 606 of 2018.


The Hon'ble NGT in its order dt. 28.07.2022 expressed concern over improper management of Solid Waste and its likelihood of causing health and environmental impacts. It urged to complete 100 % processing of solid waste in the U.T. of Puducherry within 6 months period.

You are thereof hereby directed as per the provisions of Section 5 of the Environment (Protection) Act, 1986 to

- (i) Submit time bound Action Plan within 15 days to address gap in solid waste processing and disposal of legacy waste in Pondicherry Municipality, Oulgaret Municipality, Karaikal Municipality, Mahe Municipality and Yanam Municipality within 6 months period. 100% solid waste processing must be achieved within this period as outer limit.
- (ii) Submit remediation plan for Kurumbapet disposal site to be completed within this 6 months period.
- (iii) Incorporate a condition in the trade license to provide insitue Green waste composting system and grey water treatment plant in all the Gated Community / Kalyanamandabam / Hotel / Restaurant / Malls and other categories of bulk waste generators.
- (iv) Intensify IEC activity in order to get community involvement in source segregation and achieve 100% source segregation. Tradition, Culture, Knowledge and Community involvement on reducing waste and maintaining cleanliness needs to be ensured.

- (v) Adequate composting / vermicomposting / Biomethanation Centres be set up nearest to source generation and monitoring of compost produced at individual and community level and its usage and linkage with MCFs, with end uses / processors be ensured.

This is issued with the approval of the Chief Secretary, Government of Puducherry.

  
(E. VALLAVAN, I.A.S.)  
SECRETARY (ENVIRONMENT)

O/c JS  
19/8/2022

Encl: Hon'ble NGT Order dt. 28.07.2022

To

1. The Secretary, Local Administration, Puducherry
2. The Director, Local Administration Department, Puducherry

Copy to:

1. The Secretary to Hon'ble Licutenant Governor, Puducherry
2. The OSD to Hon'ble Chief Minister, Puducherry
3. The Development Commissioner-cum- Senior Nodal Officer, Government of Puducherry
4. PS to the Chief Secretary, Puducherry
5. Guard file

391

No. 3253/DSTE/NGT/DIR/SEE/2022/ 498

GOVERNMENT OF PUDUCHERRY

DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT

PUDUCHERRY POLLUTION CONTROL COMMITTEE

3<sup>rd</sup> FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY – 605 005.

Telephone : (0413) 2201256 ; Telefax : (0413) 2203494

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Puducherry, the

19 AUG 2022

**ORDER**

The Chief Secretary, Government of Puducherry has appeared before the Hon'ble National Green Tribunal (NGT) on 28.07.2022 related to O.A. No. 606 of 2018.

The Hon'ble NGT in its order dt. 28.07.2022 expressed concern over inadequate treatment of sewage generated.

You are thereof hereby directed as per the provisions of Section 5 of the Environment (Protection) Act, 1986 to submit time bound Action Plan within 15 days to provide under Ground Sewer System with adequate capacity of Sewage Treatment Plants (STP) for the remaining urban area of Pondicherry, Karaikal, Mahe and Yanam regions within one year.

You are also hereby directed to intercept all sources of sewage and drains carryings sewage (Vaithikuppam, Kurchikuppam, Grand Canal and Upper Canal) and divert to the STPs within maximum 6 months period. Adequate STPs must be commissioned / sewage treatment capacity augmented within this 6 months period as outer limit. These drains shall be properly maintained and exclusively used for exit of storm water.

This is issued with the approval of the Chief Secretary, Government of Puducherry.

(E. VALLAVAN, I.A.S.)  
SECRETARY (ENVIRONMENT)

Encl: Hon'ble NGT Order dt. 28.07.2022

To

1. The Secretary, Public Works, Puducherry
2. The District Collector, Karaikal
3. The Regional Administrator, Mahe
4. The Regional Administrator, Yanam
5. The Chief Engineer, Public Works Department, Puducherry

Copy to:

1. The Secretary to Hon'ble Lieutenant Governor, Puducherry
2. The OSD to Hon'ble Chief Minister, Puducherry
3. The Development Commissioner-cum-Senior Nodal Officer, Government of Puducherry
4. PS to the Chief Secretary, Puducherry
5. Guard file

96 J  
19/8/2022

Puducherry, the 19 AUG 2022

**ORDER**

The Chief Secretary, Government of Puducherry has appeared before the Hon'ble National Green Tribunal (NGT) on 28.07.2022 related to O.A. No. 606 of 2018.

The Hon'ble NGT noted that Sewage discharges from 3 Industries did not meet the prescribed discharge standards.

You are hereby directed to pursue the Industries to upgrade the existing Sewage Treatment Plant in order to meet the discharge standards immediately, failing which necessary action for closure shall be initiated against the units. Further, regular monitoring of industries to ensure compliance of discharge standards be conducted. Condition of ZLD on industries be imposed. Further Group Housing Societies be directed to set up double plumbing system utilizing wash water (grey water) for flushing and gardening and black water suitability of treated or connected to sewer terminating to STPs following the draft Notification of MoEF&CC dt. 25.02.2022 etc.

This is issued with the approval of the Chief Secretary, Government of Puducherry.

(E. VALLAVAN, I.A.S.)  
 SECRETARY (ENVIRONMENT)

Encl: Hon'ble NGT Order dt. 28.07.2022

To

The Member Secretary, Puducherry Pollution Control Committee, Puducherry

Copy to:

1. The Secretary to Hon'ble Lieutenant Governor, Puducherry
2. The OSD to Hon'ble Chief Minister, Puducherry
3. The Development Commissioner-cum- Senior Nodal Officer, Government of Puducherry
4. PS to the Chief Secretary, Puducherry
5. Guard file

o/c <sup>423</sup>  
 19/8/2022

393

No. 3253/DSTE/NGT/DIR/SEE/2022/500  
GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
3<sup>rd</sup> FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY - 605 005.  
Telephone : (0413) 2201256 ; Telefax : (0413) 2203494  
\* \* \*

Puducherry, the

19 AUG 2022

**ORDER**

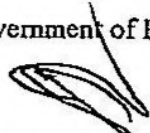
The Chief Secretary, Government of Puducherry has appeared before the Hon'ble National Green Tribunal (NGT) on 28.07.2022 related to O.A. No. 606 of 2018.

The Hon'ble NGT noted that out of 34 TPD of Plastic Waste generated in the Municipal areas only 14 TPD is being recovered / recycled. Remaining 20 TPD is landfilled. This needs to be avoided and sent to authorized plastic recyclers.

In compliance with the order of Hon'ble National Green Tribunal (NGT) dt. 28.07.2022 in O.A. No. 606 of 2018, you are here by directed as per the provisions of Section 5 of the Environment (Protection) Act, 1986 to,

- (i) Set up Adequate Material Recovery Facility at Kurumbapet disposal site and other places within 6 months period and ensure recovery / recycling of entire plastic waste generated.

This is issued with the approval of the Chief Secretary, Government of Puducherry.

  
(E. VALLAVAN, I.A.S.)  
SECRETARY (ENVIRONMENT)

Encl: Hon'ble NGT Order dt. 28.07.2022

To

1. The Secretary, Local Administration, Puducherry
2. The Director, Local Administration Department, Puducherry

Copy to:

1. The Secretary to Hon'ble Lieutenant Governor, Puducherry
2. The OSD to Hon'ble Chief Minister, Puducherry
3. The Development Commissioner-cum- Senior Nodal Officer, Government of Puducherry
4. PS to the Chief Secretary, Puducherry
5. Guard file

O/C  
19/8/2022

No. 3253/DSTE/NGT/DIR/SEE/2022 / 501  
GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
3<sup>rd</sup> FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY – 605 005.  
Telephone : (0413) 2201256 ; Telefax : (0413) 2203494  
\* \* \*

Puducherry, the

19 AUG 2022

## ORDER

The Chief Secretary, Government of Puducherry has appeared before the Hon'ble National Green Tribunal (NGT) on 28.07.2022 related to O.A. No. 606 of 2018.

In compliance with the order of Hon'ble National Green Tribunal (NGT) dt. 28.07.2022 in O.A. No. 606 of 2018, you are here by directed as per the provisions of Section 5 of the Environment (Protection) Act, 1986:

To provide Decentralized Solid Waste Processing Facility with Buffer Zone of suitable plantation and DEWATS grey water treatment system within 6 months period. Treated sewage must be utilized for irrigation and fish culture etc.

This is issued with the approval of the Chief Secretary, Government of Puducherry.

(E. VALLAVAN, I.A.S.)  
SECRETARY (ENVIRONMENT)

Encl: Hon'ble NGT Order dt. 28.07.2022

To

1. The Commissioner, Ariyankuppam Commune Panchayat, Puducherry
2. The Commissioner, Bahour Commune Panchayat, Puducherry
3. The Commissioner, Nettapakkam Commune Panchayat, Puducherry
4. The Commissioner, Mannadipet Commune Panchayat, Puducherry
5. The Commissioner, Villianur Commune Panchayat, Puducherry
6. The Chief Engineer, PWD, Puducherry
7. The Director, Department of Fisheries, Puducherry

Copy to:

1. The Secretary to Hon'ble Lieutenant Governor, Puducherry
2. The OSD to Hon'ble Chief Minister, Puducherry
3. The Development Commissioner-cum- Senior Nodal Officer, Government of Puducherry
4. The Secretary, Local Administration, Puducherry
5. The Director, Local Administration Department, Puducherry
6. PS to the Chief Secretary, Puducherry
7. Guard file

o/c /  
29/8/2022

No. 3253/DSTE/NGT/DIR/SEE/2022/502  
GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
3<sup>rd</sup> FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY - 605 005.  
Telephone : (0413) 2201256 ; Telefax : (0413) 2203494  
\* \* \*

Puducherry, the 19 AUG 2022

## ORDER

The Chief Secretary, Government of Puducherry has appeared before the Hon'ble National Green Tribunal (NGT) on 28.07.2022 related to O.A. No. 606 of 2018.

Hon'ble National Green Tribunal has noted that around 51 MLD of treated sewage is not utilized.

Puducherry Pollution Control Committee / Pondicherry Ground Water Authority are directed as per the provisions of Section 5 of the Environment (Protection) Act, 1986 to insist and ensure utilization of treated sewage available with PWD by the industries / commercial establishments while issuing Consent to Establish / Renewal of Consent / Registration / Renewal of Registration respectively.

100% utilization of entire treated sewage needs to be ensured through industries, commercial establishments, irrigation, fish culture etc.

All steps be taken to minimize drawl of ground water. It is also directed to ensure that septic tanks and soak pits systems safeguard ground water safety, particularly in rural areas. Scientific management of coast to prevent salinization of ground water be also ensured.

This is issued with the approval of the Chief Secretary, Government of Puducherry.



(E. VALLAVAN, I.A.S.)  
SECRETARY (ENVIRONMENT)

Encl: Hon'ble NGT Order dt. 28.07.2022

o/c  
19/8/2022

To

1. The Secretary (Works), Puducherry
2. The Member Secretary, Puducherry Pollution Control Committee, Puducherry
3. The Member Secretary, Puducherry Ground Water Authority, Puducherry
4. The Chief Engineer, PWD, Puducherry
5. The Director, LAD, Puducherry
6. The Director, (Fisheries), Puducherry
7. The Commissioners, Ariyankuppam, Bahour, Manadipet, Nettapakkam, Villianur, Kottucherry, Thirunallar, T.R. Pattinam, Nedungadu and Neravy Commune Panchayats.

Copy to:

1. The Secretary to Hon'ble Lieutenant Governor, Puducherry
2. The OSD to Hon'ble Chief Minister, Puducherry
3. The Development Commissioner-cum- Senior Nodal Officer, Government of Puducherry
4. PS to the Chief Secretary, Puducherry
5. Guard file

397

No. 3253/DSTE/NGT/DIR/SEE/2022/ 503

GOVERNMENT OF PUDUCHERRY

DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
3<sup>rd</sup> FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY - 605 005.  
Telephone : (0413) 2201256 ; Telefax : (0413) 2203494  
\* \* \*

Puducherry, the

19 AUG 2022

**ORDER**

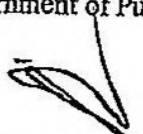
The Chief Secretary, Government of Puducherry has appeared before the Hon'ble National Green Tribunal (NGT) on 28.07.2022 related to O.A. No. 606 of 2018.

The Hon'ble NGT opined to make Mahe and Yanam regions as Zero waste Centres.

You are therefore hereby directed as per the provisions of Section 5 of the Environment (Protection) Act, 1986 to take necessary measures to make Mahe and Yanam Municipality as Zero waste Centres by establishing proper Sewage and Solid Waste Management Systems, within six months period.

Director, LAD shall monitor the progress closely to ensure this compliance within 6 months period.

This is issued with the approval of the Chief Secretary, Government of Puducherry.


  
(E. VALLAVAN, I.A.S.)  
SECRETARY (ENVIRONMENT)

Encl: Hon'ble NGT Order dt. 28.07.2022  
To

1. The Regional Administrator, Mahe
2. The Regional Administrator, Yanam
3. The Commissioner, Mahe
4. The Commissioner, Yanam
5. The Director, Local Administration Department, Puducherry

Copy to:

1. The Secretary to Hon'ble Lieutenant Governor, Puducherry
2. The OSD to Hon'ble Chief Minister, Puducherry
3. The Development Commissioner-cum- Senior Nodal Officer, Government of Puducherry
4. The Secretary, Local Administration, Puducherry
5. PS to the Chief Secretary, Puducherry
6. Guard file

O/c   
19/8/2022

398

No. 3253/DSTE/NGT/DIR/SEE/2022/ 504

GOVERNMENT OF PUDUCHERRY

DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT

PUDUCHERRY POLLUTION CONTROL COMMITTEE

3<sup>rd</sup> FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY – 605 005.

Telephone : (0413) 2201256 ; Telefax : (0413) 2203494

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Puducherry, the

19 AUG 2022

ORDER

The Chief Secretary, Government of Puducherry has appeared before the Hon'ble National Green Tribunal (NGT) on 28.07.2022 related to O.A. No. 606 of 2018.

In compliance with the order of Hon'ble National Green Tribunal (NGT) dt. 28.07.2022 in O.A. No. 606 of 2018, The Development Commissioner, Government of Puducherry is designated as Senior Nodal Officer (SNO). The SNO will regularly assess the progress in bridging the gaps in Sewage and Solid Waste Management and Establishing stock taking at District / Communc level. Copies of initial Orders dt. 29.04.2019, 02.07.2020, 30.11.2021, 31.05.2022 and 28.07.2022 issued simultaneously are also enclosed for monitoring the progress and compliance. Apart from this additional directions can be issued by SNO and further measures and innovative approach can be undertaken to ensure and expedite compliance of environmental norms.

This is issued with the approval of the Chief Secretary, Government of Puducherry.

(E. VALLAVAN, I.A.S.)  
SECRETARY (ENVIRONMENT)

Encl: Hon'ble NGT Order dt. 28.07.2022

To

The Development Commissioner, Government of Puducherry

Copy to:

1. The Secretary to Hon'ble Lieutenant Governor, Puducherry
2. The OSD to Hon'ble Chief Minister, Puducherry
3. The Secretary, Public Works, Puducherry
4. The Secretary, Rural Development, Puducherry
5. The Secretary, Local Administration, Puducherry
6. The Director, Local Administration Department, Puducherry
7. The Director, Department of Science, Technology and Environment, Puducherry
8. The Chief Engineer, Public Works Department, Puducherry
9. PS to the Chief Secretary, Puducherry
10. Guard file

o/c 8/5  
19/8/2022

No. 3253/DSTE/NGT/DIR/SEE/2022/ 505  
 GOVERNMENT OF PUDUCHERRY  
 DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
 PUDUCHERRY POLLUTION CONTROL COMMITTEE  
 3<sup>rd</sup> FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY - 605 005.  
 Telephone : (0413) 2201256 ; Telefax : (0413) 2203494  
 \* \* \*

Puducherry, the

19 AUG 2022

### ORDER

The Chief Secretary, Government of Puducherry has appeared before the Hon'ble National Green Tribunal (NGT) on 28.07.2022 related to O.A. No. 606 of 2018.

Hon'ble NGT urged to safeguard ground water in rural area from septic tanks and soak pits systems.

You are directed to provide Faecal Sludge Treatment Systems for Rural areas under Swachh Bharath Gramin schemes within 6 months period.

This is issued with the approval of the Chief Secretary, Government of Puducherry.

(E. VALLAVAN, I.A.S.)  
 SECRETARY (ENVIRONMENT)

Encl: Hon'ble NGT Order dt. 28.07.2022

o/c *[Signature]*  
 19/8/2022

To

1. The Secretary, Rural Development, Puducherry
2. The Project Director, DRDA, Puducherry

Copy to:

1. The Secretary to Hon'ble Lieutenant Governor, Puducherry
2. The OSD to Hon'ble Chief Minister, Puducherry
3. The Development Commissioner-cum- Senior Nodal Officer, Government of Puducherry
4. PS to the Chief Secretary, Puducherry
5. Guard file

400

No. 3253/DSTE/NGT/DIR/SEE/2022/506  
GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
3<sup>rd</sup> FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY - 605 005.  
Telephone : (0413) 2201256 ; Telefax : (0413) 2203494  
\* \* \*

Puducherry, the

19 AUG 2022

**ORDER**

The Chief Secretary, Government of Puducherry has appeared before the Hon'ble National Green Tribunal (NGT) on 28.07.2022 related to O.A. No. 606 of 2018.

The Hon'ble NGT suggested to provide more Rain Water Harvesting Structures in order to increase ground water table level.

You are requested to provide Roof Top Rain Water Harvesting Systems to all the Government buildings at the earliest and within outer limit of 6 months period.

This is issued with the approval of the Chief Secretary, Government of Puducherry.


(E. VALLAVAN, I.A.S.)  
SECRETARY (ENVIRONMENT)

To

1. The Secretary, Public Works Department, Puducherry
2. The Chief Engineer, Public Works Department, Puducherry

Copy to:

1. The Secretary to Hon'ble Lieutenant Governor, Puducherry
2. The OSD to Hon'ble Chief Minister, Puducherry
3. The Development Commissioner-cum- Senior Nodal Officer, Government of Puducherry
4. PS to the Chief Secretary, Puducherry
5. Guard file

O/C   
19/8/2022

No. 3253/DSTE/NGT/DIR/SEE/2022/ 5 0 7  
 GOVERNMENT OF PUDUCHERRY  
 DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
 PUDUCHERRY POLLUTION CONTROL COMMITTEE  
 3<sup>rd</sup> FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY – 605 005.  
 Telephone : (0413) 2201256 ; Telefax : (0413) 2203494  
 \* \* \*

Puducherry, the 19 AUG 2022

### ORDER

The Chief Secretary, Government of Puducherry has appeared before the Hon'ble National Green Tribunal (NGT) on 28.07.2022 related to O.A. No. 606 of 2018.

Hon'ble NGT insisted for effective utilization of treated sewage for industrial/ Horticulture proposes in order to conserve ground water resource.

Therefore, Committee for Effective Utilization of Treated Sewage of Public Works Department is constituted with the following members:

- |        |  |   |                  |
|--------|--|---|------------------|
| (i)    | The Secretary, Public Works Department                           | - | Chairman         |
| (ii)   | The Chief Engineer, Public Works Department                      | - | Member           |
| (iii)  | The Member Secretary,<br>Puducherry pollution Control Committee  | - | Member           |
| (iv)   | The Director, Department of Agriculture                          | - | Member           |
| (v)    | The Director, Department of Industry                             | - | Member           |
| (vi)   | The Director,<br>Department of Science, Technology & Environment | - | Member           |
| (vii)  | The Director, Local Administration Department                    | - | Member           |
| (viii) | The Deputy Conservation of Forest                                | - | Member           |
| (ix)   | The Executive Engineer, (PH), PWD                                | - | Member Secretary |

The Committee shall meet once in 3 months and evolve plan and ensure implementation of Plan for 100% utilization of Treated Sewage for Industrial, Agriculture Forestry, Fish culture, Water Sprinkling, Playgrounds, Railways, Bus Stands, Universities and other suitable purposes.

This is issued with the approval of the Chief Secretary, Government of Puducherry.



(E. VALLAVAN, I.A.S.)  
SECRETARY (ENVIRONMENT)

Encl: Hon'ble NGT Order dt. 28.07.2022

o/c <sup>ES</sup>  
19/8/2022

To

1. The Secretary, Works, Puducherry
2. The Chief Engineer, Public Works Department, Puducherry

Copy to:

1. The Secretary to Hon'ble Lieutenant Governor, Puducherry
2. The OSD to Hon'ble Chief Minister, Puducherry
3. The Development Commissioner-cum- Senior Nodal Officer, Government of Puducherry
4. PS to the Chief Secretary, Puducherry
5. Guard file

403

No. 3253/DSTE/NGT/DIR/SEE/2022/ 508  
GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
3<sup>rd</sup> FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY – 605 005.  
Telephone : (0413) 2201256 ; Telefax : (0413) 2203494  
\* \* \*

Puducherry, the 19 AUG 2022

**ORDER**

The Chief Secretary, Government of Puducherry has appeared before the Hon'ble National Green Tribunal (NGT) on 28.07.2022 related to O.A. No. 606 of 2018.

Hon'ble NGT emphasized more Rain Water Harvesting Structure in order to increase ground water level and stated that Rain waster harvesting structures should be mandatory.

You are therefore requested to make it mandatory to provide Rain Water Harvesting Structures for all buildings public or private in the U.T. of Puducherry.

This is issued with the approval of the Chief Secretary, Government of Puducherry.

(E. VALLAVAN, I.A.S.)  
SECRETARY (ENVIRONMENT)

Encl: Hon'ble NGT Order dt. 28.07.2022

To

1. The Secretary, Town & Country Planning Department, Puducherry.
2. The Member Secretary, Puducherry Planning Authority, Puducherry
3. The Member Secretary Karaikal Planning Authority, Karaikal
4. The Member Secretary Mahe Planning Authority, Mahe
5. The Member Secretary Yanam Planning Authority, Yanam

Copy to:

1. The Secretary to Hon'ble Lieutenant Governor, Puducherry
2. The OSD to Hon'ble Chief Minister, Puducherry
3. The Development Commissioner-cum- Senior Nodal Officer, Government of Puducherry
4. PS to the Chief Secretary, Puducherry
5. Guard file

O/C  
19/8/2022

404

No. 3253/DSTE/NGT/DIR/SEE/2022/ 609  
GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
3<sup>rd</sup> FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY – 605 005.  
Telephone : (0413) 2201256 ; Telefax : (0413) 2203494  
\* \* \*

Puducherry, the 19 AUG 2022

**ORDER**

The Chief Secretary, Government of Puducherry has appeared before the Hon'ble National Green Tribunal (NGT) on 28.07.2022 related to O.A. No. 606 of 2018.


Hon'ble National Green Tribunal expressed concern over accumulation of huge quantity of Plastic Waste due to tourism activity.

Hon'ble National Green Tribunal emphasized to promote eco-friendly tourism in order to contain plastic menace.

Secretary and Director Tourism are directed to evolve an Action Plan for propagating Eco-Tourism in the U.T. of Puducherry within 3 months period.

Further, the resorts and hotels be directed to adopt Zero waste policy, including waste water reuse within the resort / hotel areas and the compliance be monitored regularly.

This is issued with the approval of the Chief Secretary, Government of Puducherry.

  
(E. VALLAVAN, I.A.S.)  
SECRETARY (ENVIRONMENT)

To

1. The Secretary, Tourism, Puducherry
2. The Director, Tourism, Puducherry
3. The Member Secretary, PPCC, Puducherry
4. The Director, Local Administration Department, Puducherry

Copy to:

1. The Secretary to Hon'ble Lieutenant Governor, Puducherry
2. The OSD to Hon'ble Chief Minister, Puducherry
3. The Development Commissioner-cum- Senior Nodal Officer, Government of Puducherry
4. PS to the Chief Secretary, Puducherry
5. Guard file

o/c  
Jm  
19/8/2022

# 405

No. 3253/DSTE/NGT/DIR/SEE/2022/50  
GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
3<sup>rd</sup> FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY - 605 005.  
Telephone : (0413) 2201256 ; Telefax : (0413) 2203494  
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Puducherry, the 19 AUG 2022

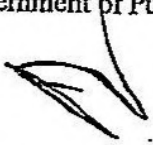
## ORDER

The Chief Secretary, Government of Puducherry has appeared before the Hon'ble National Green Tribunal (NGT) on 28.07.2022 related to O.A. No. 606 of 2018.

Hon'ble NGT suggested to have stringent monitoring by District Magistrates in bridging the gap in waste generation and treatment.

You are therefore requested to review the Solid Waste / Waste Water Management System while executing the District Environment Plans and ensure that gap in waste generation and treatment is bridged at the earliest in your Districts. Alternative / interim measures to the extent and wherever found viable be adopted.

This is issued with the approval of the Chief Secretary, Government of Puducherry.

  
(E. VALLAVAN, L.A.S.)  
SECRETARY (ENVIRONMENT)

Encl: Hon'ble NGT Order dt. 28.07.2022

To

1. The District Collector, Puducherry
2. The District Collector, Karaikal

Copy to:

1. The Secretary to Hon'ble Lieutenant Governor, Puducherry
2. The OSD to Hon'ble Chief Minister, Puducherry
3. The Development Commissioner-cum- Senior Nodal Officer, Government of Puducherry
4. The Director, Local Administration Department, Puducherry
5. The Chief Engineer, Public Works Department
6. PS to the Chief Secretary, Puducherry
7. Guard file.

o/c  
19/8/2022

GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY AND ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE

Minutes of the Review Meeting Compliance Status of the Hon'ble NGT  
Directions in the matter of O.A.No.606 of 2018 held on 27.10.2022 at Chief  
Secretariat, Puducherry

List of Members and officers who attended the meeting are annexed.

At the outset, Secretary (DST&E) briefed about the Hon'ble National Green Tribunal (NGT) order dt. 28.07.2022 and 07.09.2022. The Director, DST&E explained about each component of the order issued under Section 5 of Environment (Protection) Act, 1986.

1. The Development Commissioner -cum- Senior Nodal Officer directed to remit Environment Compensation (EC) of Rs. 9 lakhs imposed by PPCC to 13 Local Bodies for non-processing of solid waste and non-disposal of legacy waste within a week.

(Action: Director, LAD)

2. The Development Commissioner has instructed Secretary, PWD to submit the proposal for payment of Environment Compensation within a week.

DPR for installation of 3 MLD STP at Sankaraparani river and 2 MLD STP at Arasalar river have been submitted under AMRUT scheme for sanction.

(Action: Secretary, PWD)

3. Regarding the disposal of Legacy waste, the Director, LAD informed that Out of 553300 tons, Approx. 276650 tons (55%) have been cleared. I.e., Out of 23 acres of land, 7 acres of land have been cleared and expected 10 acres of land to be cleared by Dec 2022. In addition to that, the Secretary (Env.) instructed to deploy the additional trammel to clear the legacy waste to the maximum extent of 75% before onset of Monsoon. The Local Administration Department is responsible for disposal of the Legacy waste in a time bound manner.

The Director, LAD was instructed to call for Request for Proposal (RFP) for preparation of DPR for bio-mining of legacy waste at Karaikal Municipality. Tender should be floated before 11<sup>th</sup> November.

LAD has prepared the DPR for Yanam, to clear the legacy waste of 25306 MT through Bio-mining and Bio-remediation for reclamation of land around 1.8 acres of land. Approval of DPR under Progress and about to issue the tender by Dec 2022. Tender has to be floated before 11<sup>th</sup> November.

Director, LAD informed that there is no legacy waste in Mahe.

(Action: Director, LAD)

All Local bodies were instructed to publish Bye-laws within a week to provide insitue Green Waste composting system and Gray water treatment System for Kalyanamandabam, Hotel / Restaurant, Malls and other categories of bulk waste generators. The Oulgaret Municipality has already amended Bye-laws. The Director LAD is instructed to anend the byelaws of all the municipalities or amend the trade license before 11<sup>th</sup> November. The trade license of non-complying commercial establishment shall be revoked.

The Director, LAD may explore the possibilities of empancelling agency for establishing micro composting facility in commercial establishment.

The Director (LAD) informed that the necessary IEC activities are being carried out in order to create awareness on segregation of solid waste. The Secretary (ST&E) instructed all Local Bodies to submit the detailed report on IEC activities so far conducted.

The UT of Puducherry has commenced centralised processing plant set up for solid waste for all the regiōns. However, LAD has initiated the encouragement of Bulk waste generators to set up of Micro composting facility (MCF's) within their premises to reduce the waste to some extent coming to the processing plant.

(Action: Director, LAD)

4. The Secretary (ST&E) instructed to provide details on sewer unconnected households, gap in sewage treatment and date of commissioning and expected date of completion for all the Regions as per the following format within 3 days so as to prepare comprehensive affidavit to submit before Hon'ble NGT.

Region	Sewage Generated (MLD)	Sewage Treated (MLD)	Gap in Treatment (MLD)	Plan of Action to bridge the gap	Date of Completion
Pondicherry					
Mahe					
Yanam					
Karaikal					

(Action: Chief Engineer, PWD)

5. The Secretary (ST&E) instructed to provide details on number of industries inspected / monitored since 28.07.2022 and number of industries complied / non complied, action taken thereon. This may complied for filing affidavit before Hon'ble NGT.

Planning Authority was instructed to issue an executive order stipulating a condition to provide dual plumbing system and Rooftop rain water harvesting system in all apartments/ commercial buildings with the approval the Secretary (T&CP) and implement the condition in future.

(Action: Member Secretary, PPA)

6. The gap in scientific disposal of 20 TPD of plastic waste was discussed. The Director (LAD) informed that 20 TPD of Material Recovery Facility (MRF) is in pipeline and it would commence its operation by December 2022. The Development Commissioner instructed to provide the details as per the following format within 3 days so as to prepare comprehensive affidavit to submit before Hon'ble NGT.

Total Plastic Waste Generated	Recovered in Material Recovery Facility (MRF)	Collected and disposed through informal sector	Plan of Action to cover 100% Plastic Waste Management

(Action: Director, LAD)

7. Regarding establishment of decentralized solid waste processing facility, the Director, (LAD) informed that processing facility will be established in Bahour and work order will be awarded before 11<sup>th</sup> November 2022.

(Action: Director, LAD)

8. The Project Director, DRDA informed that grey water treatment system is planned for 59 villages under Swachh Bharat Mission 2.0 (Gramin). The Secretary (ST&E) asked to provide the details of the scheme.

(Action: Project Director, DRDA)

9. In order to utilize the treated sewage water to maximum extent, the Development Commissioner to General Manager, PIPDIC and Director, (LAD) to explore the possibility of utilization of treated sewage from STP operated by PWD near Kanaganeri by the industries located in Mettupalayam Industrial Estate. It is also suggested to explore the possibility of utilization of treated sewage by Pondicherry Technology University and Pondicherry University by providing required pipe line.

(Action: GM, PIPDIC & Director, LAD)

10. Regarding making Mahe and Yanam as Zero waste Centre, Director, LAD informed that Mahe has already reached Zero waste Region as inhouse composting is practiced in all the households. Non-biodegradable waste are sent to Material Recovery Facility. Yanam is moving towards zero land fill through vermicomposting of bio-waste and incineration of non-biowaste.

11. Superintendent Engineer, PWD informed that Action has been initiated Development Commissioner asked Superintendent Engineer, PWD and Member Secretary, PGWA to provide details within 3 days on number of roof top Rain Water Harvesting System were provide for the last three years and provide RWHS in the Government building for the next year.

(Action: Chief Engineer, PWD and Member Secretary, PGWA)

12. Puducherry Ground Water Authority was directed to submit the details of RWH system provided in Govt. and Non Govt. sectors within 3 days.

(Action: MS, PGWA)

13. Director, Tourism informed that few beaches have been identified to promote ecotourism under Swadesh Darsan 2.0. Mangrove trail with plantation is proposed.

(Action: Director, Tourism)

14. Implementation of Faecal Sludge Treatment (FST) system in rural areas to be completed within a week time.

(Action: Project Director, DRDA)

15. On Maximum utilization of treated sewage, SEE, PWD informed that first meeting of the committee for effective utilization of treated sewage of PWD was convened on 23.09.2022 and explored to possibility of utility treated sewage in industrial and Agricultural.

16. The Development Commissioner requested District Collector of Puducherry and Karaikal to convene District Committee Environment meeting periodically and review solid waste and sewage management.

(Action: District Collector Puducherry & Karaikal)

17. The Development Commissioner directed all the concerned Departments to submit detailed action taken report on order dt. 19.08.2022 issued by the Secretary (DST&E) before 03.11.2022 in order to submit consolidated report to the Hon'ble NGT.

The Development Commissioner informed that if any corrosive order is passed by the Hon'ble NGT, the respective HOD of the department is sole by need responsible.

The meeting ended with vote of thanks to the Chair.

List of Participants

Thiru/Tmt

1. Thiru. M. Raju, I.A.S., Development Commissioner, Government of Puducherry, Puducherry
2. Dr. A. Muthamma, I.A.S., Secretary (ST&E)/Chairman (PPCC), Puducherry.
3. Thiru. A. Nedunchezhiyan, I.A.S., Secretary, (RD), Puducherry
4. Thiru. T. Arun, I.A.S., Secretary, PWD, Puducherry
5. Tmt. Rishita Gupta, I.A.S., Project Director, DRDA, Puducherry
6. Tmt. Priyadarshini, P, Director (ST&E)/MS (PPCC), Puducherry.
7. Thiru. Ravideep Singh Chahar, Director, LAD, Puducherry
8. Thiru. M. Kandar Selvam, Member Secretary, PPA, Puducherry
9. Thiru. S. Manohar, Member Secretary, PGWA, Puducherry
10. Thiru. Dr. N. Ramesh, SEE, DSTE, Puducherry
11. Dr. V. R. Sumathi, Scientist, DSTE, Puducherry
12. Thiru. A. Baskaram, SE-2, PWD, Puducherry
13. Thiru. S. Muruganatham, EE (PHD), PWD, Puducherry
14. Thiru. N. Ravi, Thirunallar Commune Panchayat, Karaikal
15. Thiru. V. Ejulrajane, Commissioner, MCP, Puducherry
16. Thiru. K. Malligarjunan, AE, MCP, Puducherry
17. Thiru. P. Nagarajan, AE, ACP, Puducherry
18. Thiru. P. Gunasekaran, BC, ACP, Puducherry
19. Tmt. T. Aruna (AMRUT SBM), Team Leader & Urban Management, LAD, Puducherry
20. Thiru. A. Sureshraj, Commissioner, OM, Puducherry
21. Thiru. M. Jaisankar, JE, OM, Puducherry
22. Thiru. R. Cartiqueyane, Commissioner, BCP, Puducherry
23. Thiru. B. Ramanathan, Junior Town Planner, PPA, Puducherry
24. Thiru. R. Iyappan, Junior Engineer, NCP, Puducherry.
25. Tmt. J. Selvanayagi, JSA, PPCC, Puducherry.

GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY AND ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE

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Minutes of the Second Review meeting held on 12.01.2023 under the chairmanship of the Commissioner-cum-Secretary (Finance) and Development Commissioner - cum - Senior Nodal Officer on the compliance status of the Hon'ble NGT directions in the matter of O.A.No.606 of 2018

List of the participants attended the meeting are annexed

Secretary (Envt.) has made a presentation on the compliance status of various directions passed by the Hon'ble National Green Tribunal (NGT) on 24.11.2022 in the matter of O.A.No606 of 2018. After deliberation the following decisions were taken:

1. The Secretary (Envt.) informed that Rs. 178.92 Cr. should be "ring-fenced" for implementation of Hon'ble NGT directions pertaining to implementation of various measures and projects on solid and liquid waste management. Out of Rs 178 crores, Rs 40 crores has already been earmarked / ring fenced by the Finance Department for this financial year. She pointed out that a six-monthly progressive report need to be submitted before the Hon'ble NGT in this regard.
2. Director (LAD) informed that adopting Indore model of CNG/Power generation from solid waste is not feasible for Puducherry as source segregation is not being done in Pondicherry as in the case of Indore. The Development Commissioner asked to study the best model practiced in other city similar to Puducherry solid waste generation scenario.

(Action: Director, LAD)

3. The Development Commissioner instructed the Director (LAD) to complete the retendering for selection of operator / concessionaire for solid waste processing facility in Kurumbapet at the earliest.

(Action: Director, LAD)

*P. Anjilal*

4. Secretary (Envt.) observed that only Oulgaret Municipality has notified byelaws/ order for mandating bulk waste generators on in situ/ decentralised solid waste and waste water management systems. All the local bodies were instructed to notify such byelaws pertaining to this issue.

(Action: Commissioners of remaining Local Bodies)

5. Secretary (Health) informed that source segregation and processing of solid waste could be carried out without any hassle if local bodies determined to do so. The Development Commissioner informed that in the eventuality of a fine imposed by the Hon'ble NGT for non-commencement of scientific processing of solid waste, the fine needs to be remitted from LAD budget.

(Action: Director, LAD)

6. The Collector, Karaikal informed that a new RFP for setting up of decentralised solid waste processing centres has been floated and processing would be commenced on 1<sup>st</sup> February, 2023.

(Action: Collector, Karaikal)

7. Regional Executive Officer Yanam informed that in view of public objection, solid waste processing could not be commenced. Selection of alternate site is in progress. The Development Commissioner instructed to complete the task within a week.

(Action: RA, Yanam)

8. It is brought to the notice that legacy waste disposal is moving at a snail pace in all the three regions. Director, LAD informed that due to the monsoon, biomining work couldn't be achieved the target.

Collector, Karaikal stated that the technical assessment for bio-mining has been completed and the tender was opened.

(Action: Director, LAD and Collector, Karaikal)

*P. Anjil Kumar*

9. Executive Engineer, PWD informed that setting up of a decentralized sewage treatment system in urban area is not feasible. It is decided to establish such a system in semi-urban area jointly by DRDA and Local Bodies.

(Action: PD, DRDA and Director, LAD)

10. The Chief Engineer informed that a scheme for installation of 15 MLD STP in Puducherry has been sanctioned under AMRUT. Tender was floated and work will be completed before June 2023. Sewerage generated in Karaikal region is 10.6 MLD. DPR has been prepared for setting up of 11 MLD STP plant and tender would be floated this week. The work will be completed in June 2023.

(Action: Chief Engineer, PWD)

11. Assistant Engineer, Mahe informed that due to undulated terrain, providing centralised sewage treatment plant is not feasible for Mahe Region. Possibility of establishing Decentralized STP is being explored.

(Action: RA, Mahe)

The meeting ended with vote of thanks to the Chair.

*P. R. Srinivasan*

List of Participants

Thiru/Tmt

1. R. Cartiqueyane, Commissioner, Bahour Commune Panchayat.
2. S.Sivakumar, Commissioner, Pondicherry Municipality.
3. Dr. B. Thulasiramen, Municipal Health Officer, Pondicherry Municipality.
4. A. Sureshraj, Commissioner, Oulgaret Municipality.
5. K. Malligarjunan, Assistant Engineer, Mannadipet Commune Panchayat.
6. N. Jayakumar, Commissioner, Nettapakkam Commune Panchayat.
7. J. Manicasamy, Assistant Engineer, Nettapakkam Commune Panchayat.
8. M.Sambath, Junior Engineer, PIPDIC.
9. M.Jaisankar, Municipal Health Officer, Oulgaret Municipality.
10. A. Sivabalane, Executive Engineer, Pondicherry Municipality.
11. S. Segar, Junior Engineer, Oulgaret Municipality.
12. A. Rajasekharan, Senior Engineer, PWD, Puducherry.
13. S. Muruganatham, Executive Engineer, PWD, Puducherry.
14. M. Kandarselvan, Member Secretary, PPA
15. B.Ramanathan, JTP, PPA
16. K.P. Anilkumar, Assistant Engineer, PWD, Mahe.
17. Bernad Mannuel, Member Secretary, Mahe Planning Authority.
18. V. Ethiradjane, Commissioner, Mannadipet Commune Panchayat.
19. V. Ramesh, Commissioner, Ariankuppam Commune Panchayat.
20. P. Nagaradjan, Assistant Engineer, Ariankuppam Commune Panchayat.
21. A. Srinivassan, D.D.(AE) SGWAP (Representing S. Manohar, Hydrogeologist,  
SGWAP
22. D. Arumugam, Commissioner, Villianur Commune Panchayat.
23. T. Aruna, Team Leader & Urban Management expert (AMRUT& SEM), LAD.

No. 3253/DSTE/NGT/DIR/MS/2022/763  
GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
3<sup>rd</sup> FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY - 605 005.  
Telephone : (0413) 2201256 ; Telefax : (0413) 2203494  
\* \* \*

Puducherry, the 23 DEC 2022

### ORDER


The Chief Secretary, Government of Puducherry has appeared before the Hon'ble National Green Tribunal (NGT) on 28.07.2022 and 24.11.2022 related to O.A. No. 606 of 2018.

In compliance with the orders of Hon'ble National Green Tribunal (NGT) dt. 24.11.2022 in O.A. No. 606 of 2018, you are here by directed as per the provisions of Section 5 of the Environment (Protection) Act, 1986 to

- i) Explore feasibility of setting up of decentralized Sewage Treatment Plants.
- ii) Ensure Utilization of treated sewage water in playgrounds, water sprinklers, railways, bus stands, Local bodies, University etc.
- iii) 15 MLD STP in Pondicherry and 10 MLD in Karaikal shall be setup by June, 2023.
- iv) Providing Sewage Treatment systems in Mahe and Yanam shall be completed by June, 2023.
- v) Allocated fund of Rs.80.65 crore for providing Sewage treatment plants shall be kept as "Ring Fenced".
- vi) Shall adopt performance based O&M mechanisms for STPs.
- vii) Avoid discharge of waste water into rivers or other water bodies.
- viii) Study "good practices" in sewage management in other States and adopts the same in the U.T. of Puducherry.
- ix) Ensure compliance of earlier orders issued vide No.3253 /DSTE /NGT /DIR /SEE /2022 /496,498,501,502,506,507 dt.19.08.2022. (copies enclosed)

- x) Submit progress report on the above orders once in 15 days.

This is issued with the approval of the Chief Secretary, Government of Puducherry.

  
(Dr. A. MUTHAMMA, I.A.S.)  
SECRETARY (ENVIRONMENT) /  
CHAIRMAN (PPCC)

Encl: Hon'ble NGT Order dt. 24.11.2022

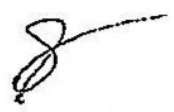
o/c R  
23/11/22

To

1. The Secretary, (Works), Puducherry
2. The Chief Engineer, Public Works Department, Puducherry

Copy to:

1. Commissioner-cum-Secretary (Finance) and Development Commissioner - cum - Senior Nodal Officer to review progress on fortnightly basis and ensure compliance in time.
2. The Secretary to Hon'ble Lieutenant Governor, Puducherry
3. The OSD to Hon'ble Chief Minister, Puducherry
4. PS to the Chief Secretary, Puducherry
5. PS to The Development Commissioner-cum- Senior Nodal Officer, Government of Puducherry
6. Guard file

  
DESPATCHED

23/11/22

No. 3253/DSTE/NGT/DIR/MS/2022/764  
GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE  
3<sup>rd</sup> FLOOR, PHB BUILDING, ANNA NAGAR, PUDUCHERRY - 605 005.  
Telephone : (0413) 2201256 ; Telefax : (0413) 2203494  
\* \* \*

Puducherry, the 23 DEC 2022

## ORDER

The Chief Secretary, Government of Puducherry has appeared before the Hon'ble National Green Tribunal (NGT) on 28.07.2022 and 24.11.2022 related to O.A. No. 606 of 2018.

In compliance with the orders of Hon'ble National Green Tribunal (NGT) dt. 24.11.2022 in O.A. No. 606 of 2018, you are here by directed as per the provisions of Section 5 of the Environment (Protection) Act, 1986 to:

- i) Explore the feasibility of adopting Indore model of CNG/Power generation from solid waste.
- ii) Carry out segregation of solid waste at source and its earliest processing nearest to the point of generation.
- iii) Setup adequate composting/vermicomposting/bio-methanation centers nearest to the source of generation of wet solid waste with people's involvement.
- iv) Bulk waste generators shall be required to process the waste under guidance and handholding by the Administration, with the assistance of identified empaneled service providers.
- v) A suitable green belt shall be established around waste processing facility to mitigate adverse impact of waste.
- vi) Organize brainstorming session with experts and other stakeholders and evolve models which can be replicated and initiate special campaign with community and media involvement.

- vii) Legacy waste of 6.5 lakhs tons accumulated in Pondicherry, Karaikal and Yanam regions shall be cleared by bio-mining by April, 2023.
- viii) Processing of solid waste in Yanam region shall be commenced by December, 2022 and Letter of award for setting up of processing plant at Kurumbapet for 350 TPD shall be issued by December, 2022.
- ix) Fund of Rs. 98.27 Cr. allotted for disposal of Legacy waste and Processing of solid waste shall be kept as "Ring fenced".
- x) Ensure compliance of earlier orders issued vide No.3253 /DSTE /NGT /DIR /SEE /2022 /497,500, 503 dt.19.08.2022. (copies enclosed)
- xi) Submit progress report on the above orders once in 15 days.

This is issued with the approval of the Chief Secretary, Government of Puducherry.

(Dr. A. MUTHAMMA, I.A.S.)  
SECRETARY (ENVIRONMENT) /  
CHAIRMAN (PPCC)

Encl: Hon'ble NGT Order dt. 24.11.2022

o/c &  
21/12/22

To

1. The Secretary, Local Administration Department, Puducherry
2. The Director, Local Administration Department, Puducherry

Copy to:

1. Commissioner-cum-Secretary (Finance) and Development Commissioner - cum - Senior Nodal Officer to review progress on fortnightly basis and ensure compliance in time.
2. The Secretary to Hon'ble Lieutenant Governor, Puducherry
3. The OSD to Hon'ble Chief Minister, Puducherry
4. PS to the Chief Secretary, Puducherry
5. PS to The Development Commissioner-cum- Senior Nodal Officer, Government of Puducherry
6. Guard file

DESPAT

23/12/22

Puducherry, the 23 DEC 2022

## ORDER

Based on the appearance of the Chief Secretary Government of Puducherry before the Hon'ble National Green Tribunal on 28.07.2022 related to O.A. No. 606 of 2018, an order was issued vide No. 3253 / DSTE / NGT/ DIR/ SEF/ 2022/ 510 dt. 19.08.2022 to have stringent monitoring by District Magistrate in bridging the gap in solid/ liquid waste generation and its treatment. (copy enclosed)

The Chief Secretary has again appeared before the Hon'ble NGT on 24.11.2022. Hon'ble NGT it is order has directed the Government of Puducherry to execute solid and liquid waste processing/treatment facility and ensure 100 % processing/treatment before April/ June, 2023 respectively.

You are therefore requested to review solid/ liquid waste management system while executing the District Environment Plans and ensure the gap in waste generation and treatment bridged at the earliest in your district.

This is issued with the approval of the Chief Secretary, Government of Puducherry.

(Dr. A. MUTHAMMA, I.A.S.)  
SECRETARY (ENVIRONMENT) /  
CHAIRMAN (PPCC)

Encl: Hon'ble NGT Order dt. 24.11.2022

To

1. The District Collector, Puducherry
2. The District Collector, Karaikal

Copy to:

1. Commissioner-cum-Secretary (Finance) and Development Commissioner - cum - Senior Nodal Officer to review progress on fortnightly basis and ensure compliance in time.
2. The Secretary to Hon'ble Lieutenant Governor, Puducherry
3. The OSD to Hon'ble Chief Minister, Puducherry
4. PS to the Chief Secretary, Puducherry
5. PS to The Development Commissioner-cum- Senior Nodal Officer, Government of Puducherry
6. Guard file

DESPATCHED

23/11/22

**GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY AND ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE**

\*\*\*

**Minutes of the Review meeting on the compliance status of Hon'ble NGT directions in the matter of O.A.No.606 of 2018 held on 23.01.2023 under the Chairmanship of the Chief Secretary**

List of the participants attended the meeting are annexed

At the outset Chief Secretary highlighted that based on the commitments by various departments, the status was presented with timelines before Hon'ble NGT and for any shortfall and slippage, the concerns Secretaries and Directors / HoDs / CEs shall be personally accountable. He once again Directed that Development Commissioner and all Secretaries must ensure that timelines committed with Hon'ble NGT are duly adhered and complied.

Secretary (Envvt.) has made a consolidated presentation on compliance status of various directions passed by Hon'ble NGT. After deliberation the following action points emerged:

1. Decentralised waste water treatment system shall be jointly installed at feasible locations by PWD, DRDA & LAD. DPR in this regard shall be prepared immediately.

(Action: PWD, RD, LAD & DSTE)

2. The Chief Secretary expressed dissatisfaction on utilization of only meagre quantities of treated sewage water. He suggested to convene bimonthly meeting by the Committee constituted for effective utilization of treated sewage and evolve concrete plan and ensure 100% utilization of treated water by various sectors. The treated sewage water to be utilised at industrial estates, large commercial establishments, Bus stands, fire station, all parks and for agricultural use etc. by PIPDIC, PRTC, Fire Department, LAD, etc.

(Action: Secretaries PWD, Industries, Transport, LAD and Fire Services)

*V. Krishnakumar*

3. The Secretary (Works) informed that tendering process for installation of 15 MLD STPs in Dubraypet, Puducherry and 11 MLD STP for Karaikal regions have been initiated and would be completed before 31.01.2023. Chief Secretary asked that PWD must ensure compilation of works and operationalization by the timeline committed to the NGT as it was their timeline which was presented and any delay would lead to action.

(Action: Secretary, PWD)

4. Chief Engineer, PWD expressed difficulty in completion of installation of 15 MLD and 11 MLD of sewage treatment plants in Puducherry and Karaikal respectively before June, 2023. The Chief Secretary reiterated that the projects need to be completed on time and if the works timeline was committed by the Department they would be accountable for it for consequential actions. For any extension of timeline if there is any reasonable justification and extraordinary circumstances, Hon'ble NGT may have to be approached and convinced, failing which they are liable for action. Consultant NGT may be apprised and his guidance sought in this regard.

(Action: Secretaries PWD & DSTE)

5. Regional Administrator, Mahe informed that the proposed 4 MLD STP for Mahe is not required as all the Households are having a larger backyard and provided insitu soak pit - septic tank arrangement for disposal sewage. He suggested to have STP of only adequate capacity, to address untreated sewage reaches the Mahe river. The Chief Secretary asked CE, PWD why the proposal was submitted for 4 MLD STP and committed to Hon'ble NGT without assessing the ground situation. He asked for accountability to be fixed and action to be initiated for this default. It was told that Mahe follows the Kerala model disposal of sewage water and if so, the modalities of compliance of Hon'ble NGT directions by Kerala be studied and followed after securing go ahead of Hon'ble NGT for installation of adequate capacity STPs as per actual need.

(Action: Secretaries PWD & DSTE)

6. Regional Administrator, Yanam informed about the encroachment in the site proposed for installation of STP. Secretary (Revenue) asked RA to take necessary

*[Handwritten Signature]*

action immediately to evict the encroachment and hand over the site to the PWD by 31<sup>st</sup> Jan 2023. Chief Secretary reiterated the direction that the STP must be operationalized within the timeframe committed to NGT.

(Action: Secretaries, Revenue, PWD & RA, Yanam)

7. The Chief Secretary instructed to incorporate key Performance indicators such as discharge standards, proper dissemination of online monitoring data, maintaining energy meter log etc. while monitoring the O&M agencies of the STP. Any noncompliance must lead to deduction of payment / other penalties. CE, PWD informed that suitable conditions in this regard will be incorporated in the work orders of O&M agencies.

(Action: Secretary, PWD)

8. The Chief Secretary asked PWD to detail and ensure that all drains that reach the Sankaraparani River are connected to the proposed 3 MLD STP. The PWD authorities shall certify that all drains going to the rivers will be taken care by the establishment of proposed STPS.

(Action: Secretary, PWD)

9. The Chief Secretary advised PWD, LAD and DSTE to study the best sewage treatment system practiced in other States and adopt the same in the U.T. of Puducherry.

(Action: Secretaries PWD, LAD & DSTE)

10. The Director, LAD explained various reasons for not being able to adopt the Indore model for solid waste management as the cost is very high and quantum of waste is not sufficient for viable project on that model. He informed that the file for Request for Proposal (RFP) for Integrated Solid Waste Management has been resubmitted to the Government for approval. Source segregation has been addressed in the RFP. Development Commissioner – cum – Senior Nodal Office urged the LAD to expedite the Award and implementation of Work. Chief Secretary stated that the timelines were already committed to NGT based on the assurance given by Department and any slippages would be leading to adverse consequences.

(Action: Secretary LAD)

*P. Srinivasan*

11. The Collector, Karaikal informed that source segregation of solid waste is in place in Karaikal and the current service provided by M/s. Hand-in-Hand is carrying out the composting process successfully. LAD was asked to ensure that there is a smooth transition and no disruption is caused in taking over by new concessionaire.

(Action: Secretary, LAD & Collector, Karaikal)

12. The Director (LAD) informed that Oulgaret Municipality alone has so far notified the Bulk waste generator and list of empanelled service provider. The Chief Secretary instructed that all the Local Bodies must notify bulk waste generators and empanelled service provider within seven days.

(Action: Secretary, LAD)

13. The Chief Secretary instructed to organise a Technical Session on Scientific Sustainable Solid Waste Management at the earliest so that innovative practices and technology interventions that have been executed in other States can be replicated in the U.T. of Puducherry. This shall be organised at the earliest in the 1<sup>st</sup> week of February.

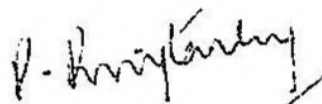
(Action: Secretary, LAD)

14. Chief Secretary noted with concern that progress of bio-mining of legacy waste in Kurumbapet disposal site is not satisfactory. Director, LAD informed that power supply for deploying additional machineries is getting delayed. The Chief Secretary asked the Secretary (Power) to ensure power supply at the earliest. Chief Secretary asked LAD to ensure that timeline committed to Hon'ble NGT must be observed without fail.

(Action: Secretaries, Power & LAD)

15. The Chief Secretary opined that the compliance status presented is not comprehensively covering all the aspects of Hon'ble NGT directions and orders issued thereon. He asked to convene the next review meeting with complete details at the earliest.

The meeting ended with vote of thanks to the Chair.



List of Participants

Thiru/Tmt

1. Thiru. Rajeev Verma, I.A.S., Chief Secretary, Government of Puducherry
2. Thiru. M. Raju, I.A.S., Development Commissioner, Government of Puducherry.
3. Dr. A. Muthamma, I.A.S., Secretary (ST&E)/Chairman (PPCC), Puducherry.
4. Thiru. E. Vallavan, I.A.S., Secretary, Revenue, Puducherry
5. Thiru. T. Arun, I.A.S., Secretary, PWD, Puducherry
6. Tmt. Priyadarshini P, Director (ST&E), Puducherry
7. Thiru. Ravideep Singh Chahar, Director, LAD, Puducherry
8. Thiru. L. Mohamed Mansoor, Collector, Karaikal
9. Thiru. V. Sathyamurthi, Chief Engineer, PWD, Puducherry
10. Dr. N. Ramesh, Member Secretary, PPCC, Puducherry
11. Thiru. A. Rajasekharan, Superintending Engineer, PWD, Karaikal

GOVERNMENT OF PUDUCHERRY  
DEPARTMENT OF SCIENCE, TECHNOLOGY AND ENVIRONMENT  
PUDUCHERRY POLLUTION CONTROL COMMITTEE

Minutes of the Review Meeting on the Compliance status of Hon'ble NGT  
Directions in the matter of O.A.No.606 of 2018-held on 11.05.2023 under the  
Chairmanship of the Chief Secretariat, Puducherry

The List of the participants who attended the meeting are annexed.

At the outset Chief Secretary reiterated that based on the commitments by various Departments, the timelines and status of various actions were presented before Hon'ble NGT and for any shortfall and slippage the concerned Secretaries/Directors/ HODs/ CE shall be personally accountable. He asked all officers to expedite actions. Development Commissioner to hold more frequent reviews.

The Secretary (Envt.) gave a consolidated presentation on the updated compliance status under the various directions passed by the Hon'ble NGT. After deliberation, the following action points have emerged.

1. The Secretary (LA) informed that based on the inspection made by the Director (LAD) and the input received from him, the Indore model of CNG power generation from solid waste is not technically and economically viable for Puducherry as source segregation is not in place and the availability of Bio-degradable waste is below the minimum required quantity. The Chief Secretary instructed to obtain a written confirmation from the Indore Municipality in this regard.

(Action: Secretaries (Envt) & LA)

2. The Measures for effective source segregation of solid waste were discussed. The Chief Secretary advised to explore the legal provisions in Solid Waste Management Rules, regarding imposition of fine to the defaulters of source segregation. If Rule permits, the same may be incorporated in the byelaw if not done so far and the same shall be enforced apart from awareness and behavioural change campaign for ensuring 100% source segregation.

(Action: Secretary (LA))



3. The Chief Secretary instructed LAD to ensure the installation of insitu waste processing facility by all the bulk waste generators within 3 months as outer limit and organise more brainstorming sessions in this regard.

(Action: Secretary (LA))

4. The Chief Secretary instructed all the Municipalities to complete the preparation of Inventorisation of the bulk waste generators to achieve saturation in this regard. LAD to also notify empaneled service providers for the bulk waste generators within a week.

(Action: Secretary (LA))

5. The Chief Secretary instructed to notify the required bufferzone around the solid waste processing facility by all the concerned municipalities. The Green belt of suitable tree species shall be developed in the buffer zone and compliance of legal provision in this regard must be ensured.

(Action: Secretary (LA))

6. Collector of Karaikal and Regional Administrator, Yanam must dispose the legacy waste at the earliest as the timeline allotted to the Hon'ble NGT has already been lapsed and concerned officers shall be accountable for delays overshooting the NGT timeline.

(Action: Collector, Karaikal, RA, Yanam)

7. The RA, Yanam informed that a new site for solid waste processing has been identified and the site suitability was ascertained by the Collector and Member Secretary, Puducherry Pollution Control Committee on 12.04.2023. RA informed that the Electricity Department is now not willing to transfer the land to Yanam Municipality foreseeing power trips by birds' menace due to the processing of wet waste. RA also informed that this is the third site selected for solid waste processing, earlier two sites were dropped due to the presence of mangroves and water bodies respectively. RA



Yanam also categorically stated that there is no other site suitable for this purpose that would be in line and meeting the legal provisions. The Collector, informed that the processing of solid waste in controlled manner like providing compound wall and roof would not attract birds' menace. The Chief Secretary expressed concern on delay and asked the Secretary (Power) to also explore other technical options like ultrasonic acoustic solutions. The site to be handed over to the municipality at the earliest in order to comply with the Hon'ble NGT direction as there is already delay which would invite adverse actions from NGT .

(Action: Secretary (Power))

8. RA, Mahe informed that setting up of 0.5 MLD STP in Mahe Region DPR amounting to Rs.4,29,17,000/-, has been framed with SBR Technology. He also informed that the Fisheries Department are yet to issue the NOC to PWD for the installation of 0.5 MLD STP. The model of Kerala shall be studied regarding the sewage treatment by PPCC & PWD. The Chief Secretary asked the Secretary (Fisheries) to issue NOC at the earliest, however stated that the timeline committed to NGT would be overshooting and inviting adverse consequences. The Secretary, LA informed that due to a mismatch, the budget estimate proposal submitted by PWD has been returned. PWD Secretary said that necessary corrections would be carried out and will be submitted to PWD. It was decided that PWD shall carry out the tender formalities for the STPs at Mahe and Yanam and simultaneously LAD may complete protocol as per the SBM.2 guidelines.

(Action: Secretaries, Fisheries/LA/PWD)

9. The Secretary, PWD informed that the expenditure sanction for 15 MLD STP for Puducherry and 11 MLD STP for Karaikal is still being awaited. The file is submitted



for Administrative approval and Expenditure sanction under AMRUT 2.0 fund and GOP fund. The Chief Secretary advised all concerned to complete the process at the earliest as it has been delayed already and over shooting NGT timelines may invite adverse action against concerned officers. The Chief Secretary asked Secretary (LAD) to follow up the approval of apex committee AMRUT 2, MoUHA for the approval of the modification of capacity of STP from 2 MLD to 11 MLD for Karaikal.

(Action: Secretaries, PWD & LA)

10. The Executive Engineer, (PH), PWD informed that the performance of O&M mechanism would be evaluated based on the compliance of the discharge standards. Necessary provisions in this regard have been incorporated in the Tender documents. He also informed that the Tender for 3 MLD STP of Sankarabarani River bank will be opened on 15.05.2023.

(Action: EE (PH), PWD)

11. The Chief Secretary stated that compliance status must cover all aspect of all directions comprehensively. He stated that solid waste processing facilities must be urgently operationalized in the entire U.T. He also cautioned that in any tender/ bid process the GFR provisions, provision of procurement manuals and all applicable instruction and guidelines must be duly observed.

(Action: All Concerned)

The meeting ended with the vote of thanks to the Chair.



List of Participants

Thiru/Tmt

1. Thiru. Rajeev Verma, I.A.S., Chief Secretary, Government of Puducherry, Puducherry
2. Thiru. P. Jawahar, I.A.S., Secretary, (Incharge – DC), Puducherry
3. Dr. A. Muthamma, I.A.S., Secretary (Envnt)/Chairman (PPCC), Puducherry.
4. Thiru. D. Manikandan, I.A.S, Secretary (PWD), Puducherry
5. Thiru. E. Vallavan, I.A.S., Secretary, (LA), Puducherry
6. Thiru. A. Nedunchezhiyan, I.A.S., Secretary, (RD), Puducherry
7. Thiru. A. Kulothungan, I.A.S. District Collector, Karaikal,
8. Thiru. Shivaraj Meena, Regional Administrator, Mahe
9. Thiru. R. Mounissamy, Regional Administrator, Yanam
10. Thiru. Dr. N. Ramesh, Member Secretary, PPCC, Puducherry
11. Thiru. Muruganandhan, EE (PH), PWD.





**OULGARET MUNICIPALITY  
PUDUCHERRY – 5**

**LIST OF BULK WASTE GENERATORS (BWG) IDENTIFIED IN OULGARET  
MUNICIPALITY JURISDICTIONS**

**EDUCATIONAL INSTITUTIONS**

1. The Principal,  
Women's Engineering College,  
Airport Road, Navarkulm,  
Lawspet,  
Puducherry,605008.
2. The Principal,  
Tagore Arts and Science College,  
Airport Road, Navarkulm,  
Lawspet,  
Puducherry,605008
3. The Principal,  
Mothila Nehru Government Polytechnic College,  
College Road,  
Lawspet,  
Puducherry,605008.
4. The Principal,  
Idhaya Arts and Science College for Women,  
Kambalisamy Madam Street,  
Pakkamudaiyanpet,  
Puducherry,605008.
5. The Principal,  
Indira Gandhi College of Arts and Science,  
Vazhudavoor Road,  
Kathirkamam,  
Puducherry,605009
6. The Principal,  
Christ College of Engineering,  
Perambai Road,  
Pichaiveeranpet,  
Puducherry,605010

7. The Principal,  
Petit Seminaire CBSE School,  
MGR Nagar,  
Moolakulam,  
Puducherry,605005
8. The Principal,  
Ilango Adigal Govt Higher Secondary School,  
Muthirayarpalayam,  
Puducherry,605009.
9. The Principal,  
Navalar Nedunchezian Govt. Hr.Sec.School,  
Lawspet Main Road,  
Lawspet  
Puducherry - 605008
- 10.The Principal,  
Vallalar Government Girls Higher Secondary School,  
Lawspet Main Road, Near Govt Quarters,  
Lawspet  
Puducherry - 605008
- 11.The Principal,  
Chevalier Sellane Government Higher Secondary School,  
No. 109, East Coast Rd,  
Periyakalapet  
Puducherry - 605014
- 12.The Principal,  
Fathima Higher Secondary School,  
Lawspet Main Road Samypillai Thottam,  
Lawspet  
Puducherry - 605012
- 13.The Principal,  
Kendriya Vidyala,  
Jipmer Campus Rd,  
Jipmer Campus  
Puducherry - 605006
- 14.The Principal,  
Vivekanadha Hr.Sec.School,  
Vivekananda School St Pethuchettypet,  
Lawspet  
Puducherry - 605008
- 15.The Principal,  
St.Patrick Matric Hss,  
2, 1St Cross Rd, Saradambal Nagar,  
Ellaipillaichavady  
Puducherry - 605005

16. The Principal,  
Billabong High International  
School, 2Nd Cross St, Jj Nagar,  
Marie Oulgaret  
Puducherry - 605010
17. The Principal,  
Vivekanandha School Cbse,,  
Gopalan Kadai Rd Iyyankuttipalayam Kurumbapet,  
Moolakulam  
Puducherry - 605009
18. The Principal,  
Primrose Higher Secondary School,  
No. 63, Gundu Salai,  
Marie Oulgaret  
Puducherry - 605010
19. The Principal,  
Stansford International Higher Secondary School,,  
Pavendhar Nagar, Behind Christ College Pitchaveeranpet,  
Moolakulam  
Puducherry - 605010
20. The Principal,  
Jothi Vallalar Higher Secondary School,  
East Coast Rd,  
Kalapet  
Puducherry - 605014
21. The Principal,  
Kolping Matric Higher Secondary School,  
No.113, East Coast Rd,  
Kalapet  
Puducherry - 605014
22. The Principal,  
The Study Lecole International,  
No.64- 66, Mathur Rd,  
Kalapet  
Puducherry - 605014
23. The Principal,  
Maruthi Matriculation Higher Secondary School,  
Maruthi Nagar,  
Karuvadikuppam Lawspet,  
Puducherry - 605008
24. The Principal,  
St. Joseph Of Cluny Higher Secondary School,  
Airport Road,  
Lawspet  
Puducherry - 605008

25. The Principal,  
Don Bosco Higher Secondary School,  
10Th Cross Street Tagore Nagar,  
Lawspet  
Puducherry - 605008
26. The Director,  
Pondicherry University,  
ECR,  
Chinnakalpet  
Puducherry - 605014
27. The Director,  
Puducherry Technological University,  
ECR,  
Pillaichavady  
Puducherry - 605014
28. The Principal,  
Jawahar Navodaya Vidhyalaya,  
Mathur Road,  
Periyakalpet  
Puducherry - 605014
29. The Principal,  
Dr. Ambedkar Law College,  
Mathur Road,  
Periyakalpet  
Puducherry - 605014
30. The Principal,  
Government ITI for Men  
PIPDIC Industrial Estate,  
Mettupalayam,  
Puducherry - 605009
31. The Principal,  
Pondicherry Institute Of Medical Sciences,  
Kalathumettupathai,  
Ganapathichettikulam,  
Puducherry - 605014

## RESIDENTIAL APARTMENTS

1. The Secretary,  
Aboorvaa - MRM Padmasakthi Apartment,  
Jayaram Garden,  
Karuvadikuppam,  
Puducherry,605008.  
8072160005/989488291.
2. The Secretary,  
Anugraha Appartment,  
207, Lawspet Main Road,  
Pakkamudaiyanpet,  
Puducherry,605008.  
8056780230.
3. The Secretary,  
Rose Appartment,  
55, Venkata Nagar,  
Puducherry,605011.  
9362966454
4. The Secretary,  
Paradise Appartment,  
Venkata Nagar,  
Kamaraj Nagar,  
Puducherry,605011.  
9443077456.
5. The Secretary,  
Alpha Kamban Estate Residential Welfare Association,  
Annai Nagar Extn.,  
Kamban Nagar, Reddiyarpalayam  
Puducherry - 605010
6. The Secretary,  
Chowbaghya Apartment,  
Venkata Nagar,  
Kamaraj Nagar,  
Puducherry,605011.  
9894322307
7. The Secretary,  
Alpha Residency,  
Pudu Street,,  
Pudupet,  
Puducherry,605008.  
9443278752.

8. The Secretary,  
Sri Gomathi Avenue,  
Vazhudavoor Road,  
Pettaiyanchathiram,  
Puducherry,605009.  
9655876767
9. The Secretary,  
The TempleWay Avenue,  
Near New ICICI Bank,  
ECR Road , Pakkamudiayanpet,  
Puducherry,605008.  
9442495649.
- 10.The Secretary,  
Jananis Royal Den Apartment,  
Arul Theson Street,  
Palaniraja Udaiyar Nagar,  
Puducherry,605008.  
9444324623.
- 11.The Secretary,  
Inbam Apartment,  
Jayaram Nagar,  
Puducherry,605008.  
7094667958.
- 12.The Secretary,  
Jeno Blossoms Appartment Welfare Association,  
12, Krishna Nagar,  
Puducherry - 605008
- 13.The Secretary,  
Srinivas Appartment Residential Welfare Association,  
Municipality Main Road,  
Reddiyarpalayam  
Puducherry - 605005
- 14.The Secretary,  
Srinivas Appartment Residential Welfare Association,  
Villainur Main Road,,  
Uzhavarkarai  
Puducherry - 605010
- 15.The Secretary,  
Kalpana Residency  
No.12, 2nd Street,, 4th Cross - Rainbow Nagar,  
Puducherry - 605013.

- 16.The Secretary,  
Ambika Apartments  
2, 8th Cross Rd, Thiruvalluvar Nagar,  
Puducherry - 605011
  
- 17.The Secretary,  
Guna Jeno Apartments  
Municipality Main Road, Ajeez Nagar,  
Reddiyarpalayam,  
Puducherry - 605005.
  
- 18.The Secretary,  
Guna Sugumaran Apartments  
Municipality Main Road, Ajeez Nagar,  
Reddiyarpalayam,  
Puducherry - 605005.
  
- 19.The Secretary,  
Janani Blosssom Apartments  
12th Cross (M Cross ),  
Krishna Nagar,  
Puducherry - 605008
  
- 20.The Secretary,  
Kanamai Apartment  
1, 7th Cross,  
Brindhavanam,  
Puducherry - 605011.
  
- 21.The Secretary,  
Sri Aishwaryam Apartment  
G1, Ground Floor, West Main road,  
Sri Ragavendra Nagar,  
Puducherry - 605005

## GOVERNMENT OFFICES / BUILDINGS

1. The Superintendent,  
Puducherry Central Jail,  
Mathur Road,  
Periyakalpet,  
Puducherry,605014.
2. The Manager,  
Saint James Court,  
Opp. Pondicherry Engg. College,  
Chinna Kalapet  
Puducherry - 605014
3. The Airport Director,  
Puducherry Airport  
Lawspet,  
Puducherry - 605008
4. The Commissioner,  
GST and Central Excise Range  
48/1, Ajeez Nagar Main Road,  
Reddiyarpalayam,  
Puducherry - 605005.
5. The Secretary,  
Suthandira Pon Vizha Nagar Residential Welfare Association  
Suthandira Pon Vizha Nagar,  
Rainbow Nagar,  
Puducherry - 605011.

## HOTELS

1. The Manager,  
Le Royal Park,  
168, Kamaraj Salai,  
Saram  
Puducherry - 605013
2. The Manager,  
Hotel Jayaram,  
90, Kamaraj Salai,  
Ilango Nagar  
Puducherry - 605001
3. The Manager,  
Accord Hotel,  
1, Thilagar Nagar,  
Ellaipillaichavady Aruthra Nagar  
Puducherry - 605009
4. The Manager,  
Ginger Hotel,  
Karuvadikuppam Main Road,  
Saram Revenue Village,  
Puducherry - 605008
5. The Manager,  
Hotel Tamil Park,  
330, Vazhudavoor Rd,  
Sokkanathan Pet  
Puducherry - 605009
6. The Manager,  
Hotel Pondicherry Ashok,  
East Coast Road,  
Kalapet Beach  
Puducherry - 605014
7. The Manager,  
Nalla Eco Beach Resort,  
Alamara St,  
Chinnakalapet  
Puducherry - 605014
8. The Manager,  
Tensovilla Resort,  
East Coast Road,  
Kalapet, Beach  
Puducherry - 605014

9. The Manager,  
Hotel Abi Krishna,  
1St Cross Rd Pon Nagar Kavery Nagar,  
Reddiarpalayam  
Puducherry - 605010

## FACTORIES

1. The Manager,  
M/s. CHEMFAB ALKALIS LIMITED,  
Gnanananda Place, East Coast Main Road,,  
Kalapet, Chinna Kalapet,  
Puducherry,605014.
2. The Manager,  
M/s. Strides Pharma Science Limited,  
Mathur Road,  
Periyakalpet,  
Puducherry,605014
3. The Manager,  
M/s. Natural Capsules Limited,  
Perambai Road,  
Pichaiveeranpet,  
Puducherry,605010
4. The Manager,  
M/s. Integra Software Services Pvt Ltd,  
ECR Road,  
Pakkamudaiyanpet,  
Puducherry,605008.
5. The Manager,  
M/s. MSME TECHNOLOGY CENTRE,  
ECR Road,  
Pillaichavady,  
Puducherry,605014
6. The Manager,  
M/s. Life Insurance Corporation,  
Kamaraj Salai,  
Saram,  
Puducherry,605013.

# 442

## HOSPITALS

1. The Director,  
Indira Gandhi Medical College & Research Institute,  
Vazhudahvoor Road,  
Kathirkamam  
Puducherry. - 605009
2. The Medical Superintendent,  
Rajiv Gandhi Women And Child Hospital,  
100 Feet Road, Near Rajiv Gandhi Statue,  
Ellaipillaichavady  
Puducherry - 605005
3. The Administrative Officer,  
Ag Padmavathi Hospital,  
R. S. 127 / 1A, Villiayanoor Main Road,  
Arumparthapuram  
Pondicherry - 605010
4. The Administrative Officer,  
Sristhi Hospital,  
No. 16, Pondicherry-Vilianur Main Road,  
Moolakulam  
Puducherry - 605010
5. The Administrative Officer,  
East Coast Hospital,  
No 1, Paris Nagar,  
Moolakulam  
Puducherry. - 605010
6. Esi Hospital,  
Victory Research Institute,,  
Vcrc Rd, Gorimedu  
Puducherry. - 605006  
Govt. Chest Disease Hospital,  
Priyadarshini Nagar,,  
Indira Nagar Gorimedu  
Puducherry. - 605006
7. Mahatma Gandhi Dental College,  
No. 4/477, Indira Nagar,  
Gorimedu,  
Puducherry. - 605006
8. The Director,  
JIPMER Hospital  
Dhanvanthiri Nagar,  
Puducherry - 605009

**PONDICHERRY MUNICIPALITY  
DETAILS OF BULK WASTE GENERATORS**

S.No	Ward Number	Name of Bulk Waste Generator (generating more than 50 kg per day)	Location of bulk waste generator	Landmark	Pincode	Type of Bulk Waste Generators	Name of In-charge of the Bulk Waste Generator	Contact	Name of the Person in-charge of the on-site composting facility	Contact details of the Person in-charge. (Mobile + Office)	Quantity of waste generated (Kg per Day)?	100% Source Segregation	Whether dry waste is collected by authorized waste picker/collectors?	Is wet waste being processed onsite or by any private party?	Are the BWGs charged for the waste being collected?	Whether the BWG is onsite processing of wet waste generated (Yes/ No)	If Yes, Is the kitchen, garden waste or organic waste generated by BWGs, collected and processed	How the BWG is processing wet waste generated? (By ULB/ On-site by BWG/ By private parties authorized)	Is on site processing facility available within the premises? (Yes/No)
1	11	M/S FOOD CORNER	ANNA SALAI	ANNA SALAI	605001	HOTEL	P. SARAVANAN	9364646677	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
2	11	M/S BAWARCHI MULTI CUISINE HYDERABAB	ANNA SALAI	ANNA SALAI	605001	HOTEL RESTAURANT	FEROZ KHAN	9003618845	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
3	11	M/S JAYA INN	ANNA SALAI	ANNA SALAI	605001	LODGE	Manager	9489586065	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
4	11	M/S HOTEL SARAVANA BHAVAN	ANNA SALAI	ANNA SALAI	605001	HOTEL	Manager	0	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
5	14	M/S COOL CAT TIFFEN	ANNA SALAI	ANNA SALAI	605001	HOTEL	SARANYA	9884809405	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
6	14	M/S NEW ARCHANA HOTEL	ANNA SALAI	ANNA SALAI	605001	HOTEL	N. PONDURANGAN CHETTIAR	9003547888	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
7	14	M/S ABIRAMI RESIDENCY	ANNA SALAI	ANNA SALAI	605001	LODGE & RESTAURANT	P.BALU	9443334312	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
8	14	M/S. ANNAI RESIDENCE	ANNA SALAI	ANNA SALAI	605001	GUEST HOUSE	M. LALITHA DEVI	9344348651	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
9	14	M/S. VENUS NEW GUEST HOUSE	ANNA SALAI	ANNA SALAI	605001	GUEST HOUSE	M. RAMESH	4132339333	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
10	11	M/S LAILAS COUNTY	H.M. KASSIM SALAI	H.M. KASSIM SALAI	605001	LODGE	LAILAS COUNTY	9894606592	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
11	12	M/S INTERNATIONAL GUEST HOUSE	N.S.C BOSE SALAI	N.S.C BOSE SALAI	605001	GUEST HOUSE	SRI AUROBINDO SOCIETY	4132336699	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
12	11	M/S JENY FAST FOOD	M.G.ROAD	M.G.ROAD	605001	FAST FOOD	PROSPER XAVIER	9894892187	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
13	11	M/S SARAVANA TIFFEN	M.G.ROAD	M.G.ROAD	605001	HOTEL	KANNAYIRAM	0	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
14	11	M/S SREE KRISHNA PANIPOORI	M.G.ROAD	M.G.ROAD	605001	FAST FOOD	RAMVEER SHARMA	0	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
15	13	M/S RAMANI HOTEL	M.G.ROAD	M.G.ROAD	605001	HOTEL	S. KUMAR	9944266391	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
16	14	M/S MID TOWN GUEST HOUSE	MAHATMA GANDHI ROAD	MAHATMA GANDHI ROAD	605001	GUEST HOUSE	S. BHUVANESWARAN	9843898991	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
17	11	M/S. GOLDEN SUN INN	MISSION STREET	MISSION STREET	605001	LODGE	R. SADAGOPAN R.VIJAYAKUMAR	2225005	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
18	11	M/S. BOSTON CAFE	MISSION STREET	MISSION STREET	605001	HOTEL	L.F. FERNANDANZ	9994686068	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
19	11	M/S. CHILLIES	MISSION STREET	MISSION STREET	605001	HOTEL & RESTURANT	SHAJAN	2344995	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
20	13	M/S. SRI BALAJI MESS	MISSION STREET	MISSION STREET	605001	HOTEL	Manager	0	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
21	13	M/S. ANNA RESIDENCY	MISSION STREET	MISSION STREET	605001	GUEST HOUSE	A.DJEACOMAR	9442628310	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
22	11	A.1 FOOD LAND	S.V. PATEL SALAI	S.V. PATEL SALAI	605001	HOTEL	V. SRINIVASAN	8489799199	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
23	11	M/S. MARS RESIDENCY	S.V. PATEL SALAI	S.V. PATEL SALAI	605001	ROOMS RENT	M.RAJKUMAR	9385740965	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
24	11	M/S CROWN GUEST HOUSE	S.V. PATEL SALAI	S.V. PATEL SALAI	605001	GUEST HOUSE	S. RAVI	9443283321	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
25	11	M/S. NAFOURA BRIYANI & FAST FOOD	S.V. PATEL SALAI	S.V. PATEL SALAI	605001	FAST FOOD	A.ABUBAKKER	9994399121	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
26	11	M/S. VASAVI RESIDENZCY	SARDAR VALLABHAI PATEL SALAI	SARDAR VALLABHAI PATEL SALAI	605001	GUEST HOUSE	M.RAMESH GOUPTA	0	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
27	12	M/S HOTEL DE PARC	JAWAHARLAL NEHRU STREET	JAWAHARLAL NEHRU STREET	605001	HOTEL	D. MICHAEL ANTONY	9443437026	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
28	12	M/S SURGURU SPOT- RESTAURANT	JAWAHARLAL NEHRU STREET	JAWAHARLAL NEHRU STREET	605001	RESTAURANT	K.A.MARNATH	9791221355	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
29	13	M/S HOTEL PONDICHERRY SARAVANA BHAVAN	J.N.STREET	J.N.STREET	605001	HOTEL	DINESHKUMAR	4209394	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
30	13	M/S ARISTO RESTURANT	J.N.STREET	J.N.STREET	605001	RESTURANT	S.MOHAMAD FASEEL	2336039	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
31	13	M/S THE GREAT INDIAN LASSIES AND ROLLS	J.N.STREET	J.N.STREET	605001	RESTUARANT	N. PREM Kumar	9894011473	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
32	13	M/S. RED LOTUS	J.N.STREET	J.N.STREET	605001	GUEST HOUSE	DANIEL	8870344334	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
33	13	M/S. SAMSONS FOODS (SAUCE 'N' TOSS	JAWAHARLAL NEHRU STREET	JAWAHARLAL NEHRU STREET	605001	RESTAURANT	P.PARAMAGURU	9442385333	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
34	14	M/S SRI SAIBABA GUEST HOUSE	JAWAHARLAL NEHRU STREET	JAWAHARLAL NEHRU STREET	605001	GUEST HOUSE	M. RAJENDIRAN	9894738896	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
35	14	M/S BLISS INN (GUEST HOUSE)	CHINNA SUBRAYA PILLAI STREET	CHINNA SUBRAYA PILLAI STREET	605001	GUEST HOUSE	R. PARIMALA	4132222830	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
36	14	M/S NIRMAL GUEST HOUSE	CHINNA SUBRAYA PILLAI STREET	CHINNA SUBRAYA PILLAI STREET	605001	GUEST HOUSE	S. SELVI	4132339946	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
37	8	ManickamudaliarThirumanaNilayam	M G Road Muthialpet	M G Road Muthialpet	605003	Others	M.Arumugam	9894023827	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
38	8	SubulakshmiMahal	M G Road Muthialpet	M G Road Muthialpet	605003	GUEST HOUSE	P.B.S.Vijayakumar	9442625795	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
39	8	Shenbaga Residency	M G Road Muthialpet	M G Road Muthialpet	605003	Hotels	Karthick Veerasimman	9597085012	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
40	9	Hotel Atithi	M G Road Muthialpet	M G Road Muthialpet	605003	Hotels	P.B.S.Vijayakumar	9442625795	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
41	8	Hotel Ananda Inn	S.V. PATEL SALAI	S.V. PATEL SALAI	605001	Hotels	S.Ethiraj	9442625791	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
42	8	Hotel Suruguru	S.V. PATEL SALAI	S.V. PATEL SALAI	605001	Hotels	S.Ethiraj	9442625791	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
43	8	AnandaThirumanaNilayam	S.V. PATEL SALAI	S.V. PATEL SALAI	605001	Others	S.Ethiraj	9442625791	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
44	24	Hotel Ram International	ANNA SALAI	ANNA SALAI	605001	Hotels	S.Ethiraj	9442625791	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
45	28	Hotel Mass	Maraimalai Adigal Salai	Maraimalai Adigal Salai	605001	Hotels	Lakshamanan	9442625794	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
46	28	Hotel Green Palace	Maraimalai Adigal Salai	Maraimalai Adigal Salai	605001	Hotels	S.Nataraj	8870101960	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
47	12	Hotel Promenade	Beach Road	Beach Road	605001	Hotels	S.Ethiraj	9442625791	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
48	20	Park Guest House	Beach Road	Beach Road	605001	GUEST HOUSE	S.Ethiraj	9442625791	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
49	15	Goubert Market (Grand Bazaar)	JN Street	JN Street	605001	Markets	Parthiban	9442625793	No	0	Above 100 KG	Yes	Yes	Yes	Yes	Yes	No	By ULB	No
50	15	Goubert Market (Grand Bazaar)	JN Street	JN Street	605001	Markets	Parthiban	9442625793	No	0	Above 100 KG	Yes	Yes	Yes	Yes	Yes	No	By ULB	No
51	15	Goubert Market (Grand Bazaar)	JN Street	JN Street	605001	Markets	Parthiban	9442625793	No	0	Above 100 KG	Yes	Yes	Yes	Yes	Yes	No	By ULB	No
52	15	Goubert Market (Grand Bazaar)	JN Street	JN Street	605001	Markets	Parthiban	9442625793	No	0	Above 100 KG	Yes	Yes	Yes	Yes	Yes	No	By ULB	No
53	15	Goubert Market (Grand Bazaar)	JN Street	JN Street	605001	Markets	Parthiban	9442625793	No	0	Above 100 KG	Yes	Yes	Yes	Yes	Yes	No	By ULB	No
54	18	JanabCasim Market (Petit Bazaar)	Bussy Street	Bussy Street	605001	Markets	S.Ethiraj	9442625791	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
55	18	JanabCasim Market (Petit Bazaar)	Bussy Street	Bussy Street	605001	Markets	S.Ethiraj	9442625791	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
56	18	JanabCasim Market (Petit Bazaar)	Bussy Street	Bussy Street	605001	Markets	S.Ethiraj	9442625791	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
57	18	JanabCasim Market (Petit Bazaar)	Bussy Street	Bussy Street	605001	Markets	S.Ethiraj	9442625791	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
58	23	OzhavarSanthai	Old Bus stand	Old Bus stand	605001	Markets	S.Ethiraj	9442625791	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
59	23	OzhavarSanthai	Old Bus stand	Old Bus stand	605001	Markets	S.Ethiraj	9442625791	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
60	12	GingeeSalai Market	Ambour Salai	Ambour Salai	605001	Markets	S.Ethiraj	9442625791	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No

61	12	GingeeSalai Market	Ambour Salai	Ambour Salai	605001	Markets	S.Ethiraj	9442625791	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
62	12	GingeeSalai Market	Ambour Salai	Ambour Salai	605001	Markets	S.Ethiraj	9442625791	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
63	12	GingeeSalai Market	Ambour Salai	Ambour Salai	605001	Markets	S.Ethiraj	9442625791	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
64	29	Saram Market	Saram	Saram	605001	Markets	Arunachalam	9442625792	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
65	29	Saram Market	Saram	Saram	605001	Markets	Arunachalam	9442625792	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
66	29	Saram Market	Saram	Saram	605001	Markets	Arunachalam	9442625792	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
67	29	Saram Market	Saram	Saram	605001	Markets	Arunachalam	9442625792	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
68	29	Saram Market	Saram	Saram	605001	Markets	Arunachalam	9442625792	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
69	32	Nellithope Market	Nellithope	Nellithope	605001	Markets	Arunachalam	9442625792	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
70	32	Nellithope Market	Nellithope	Nellithope	605001	Markets	Arunachalam	9442625792	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
71	32	Nellithope Market	Nellithope	Nellithope	605001	Markets	Arunachalam	9442625792	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
72	34	Nellithope Fish Market	Nellithope	Nellithope	605001	Markets	Arunachalam	9442625792	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
73	34	Nellithope Fish Market	Nellithope	Nellithope	605001	Markets	Arunachalam	9442625792	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
74	36	Mudaliarpet Market	Mudaliarpet	Mudaliarpet	605004	Markets	Arunachalam	9442625792	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
75	36	Mudaliarpet Market	Mudaliarpet	Mudaliarpet	605004	Markets	Arunachalam	9442625792	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
76	36	Mudaliarpet Market	Mudaliarpet	Mudaliarpet	605004	Markets	Arunachalam	9442625792	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
77	36	Mudaliarpet Market	Mudaliarpet	Mudaliarpet	605004	Markets	Arunachalam	9442625792	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
78	36	Mudaliarpet Market	Mudaliarpet	Mudaliarpet	605004	Markets	Arunachalam	9442625792	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
79	1	Muthialpet Market	Muthialpet	Muthialpet	605003	Markets	P.B.S.Vijayakumar	9442625795	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
80	1	Muthialpet Market	Muthialpet	Muthialpet	605003	Markets	P.B.S.Vijayakumar	9442625795	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
81	1	Muthialpet Market	Muthialpet	Muthialpet	605003	Markets	P.B.S.Vijayakumar	9442625795	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
82	1	Muthialpet Market	Muthialpet	Muthialpet	605003	Markets	P.B.S.Vijayakumar	9442625795	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
83	1	Muthialpet Market	Muthialpet	Muthialpet	605003	Markets	P.B.S.Vijayakumar	9442625795	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
84	17	Goubert Bazaar	ANNA SALAI	ANNA SALAI	605001	Markets	S.Ethiraj	9442625791	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
85	17	Nehru Bazaar	CHINNA SUBRAYA PILLAI STREET	CHINNA SUBRAYA PILLAI STREET	605001	Markets	S.Ethiraj	9442625791	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
86	1	Bala Mohana Mahal	Karuvadikuppam Street, Viswanathan Nagar,	Beside Petrol Bunk	605003	Others	J. Balakrishnan	9443887458	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
87	2	Saint Joseph Celebration Hall	Bharathidasan Street, Muthialpet	Muthialpet	605003	Others	Lourdes Caen Martial	9443458816	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
88	3	Sri Ambal Thirumana Nilayam	Muthiya Mudaliar Street, Muthialpet	Near Subramani Koil	605003	Others	A. Mohanasundaram	9442223479	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
89	3	Sri Lalitha Mahal	Kattamanikuppam Street, Muthialpet	Near Perumal Koil Street Exten	605003	Others	P.Manavalan	9344348651	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
90	3	Sri Murugan Thirumana Mandapam	Perumal Koil Street, Muthialpet	Near Subramani Koil	605003	Others	S.Mannagatti	9500468586	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
91	8	Sri Saibaba Swamikal Thirumana Mandapam	Bharathi Street, T.V.Nagar	Near Ananda Inn Hotel	605003	Others	M. Rajendran	9894738896	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
92	11	Arumugam Thirumana Nilayam	Ganapathy Nagar   st Cross	Near Ponniamman Koil	605003	Others	K.Thilakavady	4132210087	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
93	8	Kovai Pazhamudir Solai	M.G.Road, Muthialpet	Near Valli Motors	605003	Markets	Arunkumar	9865335565	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
94	8	Kovai Pazhamudir Solai	M.G.Road, Muthialpet	Near Valli Motors	605003	Markets	Arunkumar	9865335565	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
95	28	Hotel Karthik	MM Adigal salai	New Bus Stand Campus	605001	Hotels	Ramachandiran	4134206622	No	0	Between 50 to 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
96	32	JVR Hall	Sengunthar Street, Orleanpet	Opp. New Bus Stand	605005	Others	Jerry	9600638230	No	0	Between 50 to 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
97	32	Latchumana Mangalakshmi Thirumana Nilay	Sengunthar Street, Orleanpet	Opp. New Bus Stand	605005	Others	Anand	9994252241	No	0	Between 50 to 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
98	32	Theerka Sumangali Thirumana Nilayam	Thatchar Street	Near Nellithope Signal	605005	Others	Fransuva	9843929988	No	0	Between 50 to 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
99	28	Hotel Sairam	MM Adigal salai	Near Venkata Subba Reddiar S	605001	Hotels	Ramasamy	4132204777	No	0	Between 50 to 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
100	28	L.Mangalakshmi Thirumana Nilayam	Mangalakshmi Nagar	Near New Bus Stand	605013	Others	Sakthivel	9042459007	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
101	30	Keethana Hotel	Kamaraj Salai	Govt. Petrol Bunk Opposite	605013	Hotels	Muthu	9791587849	No	0	Between 50 to 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
102	31	Ananda Bhavan Hotel	100 Feet Road, Ellaipillaichavady	Hotel Grape	605013	Hotels	Jagan	9597111057	No	0	Between 50 to 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
103	31	Hotel De Erope	100 Feet Road, Ellaipillaichavady	Hotel Ananda Bhavan Opposite	605013	Hotels	Samundieswari	9791444930	No	0	Between 50 to 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No
104	31	Hotel Suruguru	100 Feet Road, Ellaipillaichavady	Hotel De Erope	605013	Hotels	Ramalingam	4134308088	No	0	Above 100 KG	Yes	Yes	No	Yes	No	No	By ULB	No

## List of Empanelled Service Provider

S. No	Name of the Service	Address of the firm	Phone No
1	M/s. Recity Network Pvt, Ltd.,	A-703, Golden Chariot, Adheri West, Mumbai - 400053	9952652984
2	M/s. Association for Promoting Sustainability In Campuses and Communities.	No.23, Kamaraj Salai, Thattanchavaddy, Puducherry	9443253254
3	M/s. Saahas Waste Management Pvt Ltd.,	No.32, MCHS Colony, 5 <sup>th</sup> 'B' Cross, 16 <sup>th</sup> Main, BTM 2 <sup>nd</sup> Stage, Bengaluru - 560076	9900358895
4	M/s. Metro Poly Pack,	No.6, 1 <sup>st</sup> Cross Street, Sulthanpet, Villianur, Puducherry	8300935302

NO.3 / PPCC / SWM / DIR / JSA / 2023 / 333 - Pt  
 GOVERNMENT OF PUDUCHERRY  
 DEPARTMENT OF SCIENCE TECHNOLOGY AND ENVIRONMENT  
 PUDUCHERRY POLLUTION CONTROL COMMITTEE  
 III-Floor, Pondicherry Housing Board Building, Puducherry - 605 005  
 Phone: (0413) 2201256 Fax: (0413) 2203494

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To  
 As per the mailing list. (Medical colleges / Institutions)

Puducherry, dated  
 29 MAR 2023

Sir,

Sub: PPCC - Issue of direction under Solid waste Management Rules, 2016 and Order of Hon'ble NGT in the matter of O.A.No.606/2018 - Reg.

\*\*\*

Whereas, as per the provisions of Solid waste Management Rules, 2016, "All gated communities and institutions with more than 5,000 sqm area shall, in partnership with the local body, ensure segregation of waste at source by the generators as prescribed in these rules, facilitate collection of segregated waste in separate streams, handover recyclable material to either the authorised waste pickers or the authorized recyclers. The bio-degradable waste shall be processed, treated and disposed off through composting or bio-methanation within the premises as far as possible. The residual waste shall be given to the waste collectors or agency as directed by the local body.

And whereas, Hon'ble NGT in the matter of O.A.No.606/2018, order dated 24.11.2022, insisted to ensure insitue processing of Solid wet waste by the Bulk waste generators.

Therefore, you are hereby directed as per the Section 5 of Environment (Protection) Act, 1986, to take appropriate action immediately to setup processing of solid waste (wet waste) within your premises within 6 months time.

For & on behalf of PPCC,

*(Signature)*

(Dr. N. RAMESH)

MEMBER SECRETARY

Puducherry Pollution Control Committee

*o/c*  
*29/3/2023*

Copy to:  
 Guard File.

NO.3 / PPCC / SWM / DIR / JSA / 2023 / 233 - H  
 GOVERNMENT OF PUDUCHERRY  
 DEPARTMENT OF SCIENCE TECHNOLOGY AND ENVIRONMENT  
 PUDUCHERRY POLLUTION CONTROL COMMITTEE  
 III-Floor, Pondicherry Housing Board Building, Puducherry - 605 005  
 Phone: (0413) 2201256 Fax: (0413) 2203494

\* \* \*

To  
 As per the mailing list. (All Hotels and Restaurants)

Puducherry, dated  
 29 MAR 2023

Sir,

Sub: PPCC – Issue of direction under Solid waste Management Rules, 2016 and Order of Hon'ble NGT in the matter of O.A.No.606/2018 – Reg.

\* \* \*

Whereas, as per the provisions of Solid waste Management Rules, 2016, "All hotels and restaurants shall, in partnership with the local body ensure segregation of waste at source as prescribed in these rules, facilitate collection of segregated waste in separate streams, handover recyclable material to either the authorised waste pickers or the authorised recyclers. The bio-degradable waste shall be processed, treated and disposed off through composting or bio-methanation within the premises as far as possible. The residual waste shall be given to the waste collectors or agency as directed by the local body.

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For & on behalf of PPCC,

(Dr. N. RAMESH)  
 MEMBER SECRETARY  
 Puducherry Pollution Control Committee

Copy to:  
 Guard File.

O/L For  
 29/3/2023